

ORISSA HIGH COURT

FILING REPORT AS ON :10/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/4286/2025	BALESWAR @ BALE MAJHI VS STATE OF ODISHA	SWARAJ PATEL VS	BARGAON /141 /2024) //	AOR20220000246C202500003
2	D-BLAPL/4287/2025	MADAN MOHAN PRADHAN @ MADANMOHAN PRADHAN VS STATE OF ODISHA	RAMANENDRA NARAYAN ROUT VS	JARADA /439 /2023) //	AOR20220001558C202500029
3	D-BLAPL/4291/2025	PRADEEP JAL VS STATE OF ODISHA	DEBADATTA PRADHAN VS	AINTHAPALI /256 /2024) //	AOR20220002927C202500002
4	D-BLAPL/4292/2025	BIKAS MAHAPATRA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	//) //	AOR20220001558C202500027
5	D-BLAPL/4296/2025	AKSHAY KUMAR VS STATE OF ODISHA	ANITA SAHOO VS	G.R.P.S. (TITILAGARH) /9 /2025) //	
6	D-BLAPL/4299/2025 BLAPL/1601/2025	KANHA SAHOO @ KANHU SAHU VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	NAYAPALLI P.S. /721 /2024 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0001434/2024	
7	D-BLAPL/4301/2025	RAMA CHANDRA JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHANTAPADA /342 /2024) //	
8	D-BLAPL/4306/2025	CHANDRASEKHAR MISHRA VS STATE OF ODISHA	KASHINATH PATTANAIK VS	TIGIRIA /253 /2024) //	
9	D-BLAPL/4313/2025	CHANDE NAYAK VS STATE OF ODISHA	S.S.RAY (2) VS	LAHUNIPADA /46 /2024) //	
10	D-BLAPL/4316/2025	DUKHABANDHU BAGARTI @ DEBASHISH BAGARTI VS STATE OF ODISHA	S.RAY (2) VS	TIKAYATPALI /87 /2024) //	
11	D-BLAPL/4319/2025	ABINASH BEHERA VS STATE OF ODISHA	MANORANJAN KHATUA VS	BRAMHA BARADA /198 /2024) //	

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12	D-BLAPL/4322/2025	TITU PRADHAN VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KHURDA ROAD G.R.P.S. /5 /2025 () //	
13	D-BLAPL/4326/2025	BANTI SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /25 /2025 () //	
14	D-BLAPL/4330/2025	SHYAMA DALAPATI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /98 /2021 () //	
15	D-BLAPL/4334/2025	PREM MUDULI VS STATE OF ODISHA	ASIT KUMAR JENA VS	ORKEL /39 /2025 () //	
16	D-BLAPL/4338/2025	PIKANA @ SOUMYA RANJAN PARIDA VS STATE OF ODISHA	SATYASHREE MOHANTY VS	MANCHESWAR P.S. /23 /2025 () //	
17	D-BLAPL/4339/2025	MD. SAHIL VS STATE OF ODISHA	PARTHA SARATHI DAS VS	PATNA /220 /2023 () //	AOD20240000364C202500014
18	D-BLAPL/4340/2025	SUDHIR KUMAR JENA VS STATE OF ODISHA	SNEHASISH BEHERA VS	BAIDYANATHPUR /601 /2024 () //	
19	D-BLAPL/4348/2025	LAICHAN BHOI VS STATE OF ODISHA	ARIJEET MISHRA VS	KORAPUT TOWN /273 /2024 () //	
20	D-BLAPL/4350/2025	BASANTA BAGARTI VS STATE OF ODISHA	SURESH KUMAR JENA VS	KANTAMAL /84 /2024 () //	
21	D-BLAPL/4351/2025	AJIT KUMAR DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	CHANDAKA P.S. /208 /2019 () //	
22	D-BLAPL/4353/2025	PRASANTA NAIK @ PRASHANT NAYAK VS STATE OF ODISHA	SARAT KUMAR JENA VS	TITILAGARH /289 /2024 () //	
23	D-BLAPL/4355/2025	SHAIKH TOUSIF SAMAD	RAJIB LOCHAN PATNAIK	KORAPUT GRPS /4 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/4361/2025	BHABANI SHANKAR MOHANTY	BIJAY JENA	CHANDAKA P.S. /417 /2024	
	BLAPL/1604/2025	VS	VS	J.M.F.C.,BHUBANESWAR(Khordha)	
		STATE OF ODISHA		GR/0002402/2024	
25	D-BLAPL/4365/2025	MANIK HARIJAN @ MANGUTU	RAJIB LOCHAN PATNAIK	MATHILI /125 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/4366/2025	SK AKRAM @ RAJU	SANGRAM KESHARI BURMA	LAXMISAGAR P.S. /333 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/4368/2025	YASIN RAFIK SHEIKH	RAJIB LOCHAN PATNAIK	KORAPUT GRPS /4 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/4372/2025	HARI @ SIRA BHATRA	RAJIB LOCHAN PATNAIK	TENTULIKHUNTI /243 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/4373/2025	UPENDRA BEHERA	SOUBHAGYA KUMAR DASH	PURUSHOTTAMPUR /684 /2024	AOR20220001631C202500049
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/4379/2025	ASHOK KUMAR PANIGRAHI @ ASHOK KU PANIGRAHI	ANANTOSH KUMAR MAHANTY	PURUSHOTTAMPUR /314 /2022	AOD20240000242C202500036
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/4382/2025	GARBAPO KARITK @ MUNA @ G.KARTIK	SOUBHAGYA KUMAR DASH	CHANDILI /266 /2023	AOR20220001631C202500050
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/4384/2025	SK. TAJUDDIN	CHANDAN SAMANTARAY	JALESWAR /43 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/4387/2025	PURNA CHANDRA BHOI	ASISH MISHRA	BANGOMUNDA /293 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/4389/2025	SK. TAJMUL ALI @ MUNA @ TAJMUL ALI	JANAKI KANTA MAHAPATRA	KRUSHANANDAPUR /9 /2025	
		VS	VS	()	

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35	D-BLAPL/4390/2025	STATE OF ODISHA CHIZOBAM KRIST @ CHRISTOPERCHIZOBAM @ KRISHNUPRASAD PRADHAN VS	KRISHNUPRASAD PRADHAN VS	// CYBER CRIME AND ECONOMIC OFFENCE, CUTTACK /10 /2024 ()	
36	D-BLAPL/4397/2025	STATE OF ODISHA TUKUNA @ SUSANTA SAHOO VS	SUNIL KUMAR PANDA VS	// KUAKHIA /434 /2024 ()	
37	D-BLAPL/4398/2025	STATE OF ODISHA JHASKETAN BAGHA VS	SURYAKANTA DWIBEDI VS	// BALLIGUDA /160 /2015 ()	
38	D-BLAPL/4400/2025	STATE OF ODISHA SANJAYNATH GOSWAIN @ CHHOTU VS	RAKESH KUMAR MALLICK VS	// RAGHUNATHPALI /312 /2024 ()	
39	D-BLAPL/4402/2025	STATE OF ODISHA DINABANDHU BISHI VS	SURYAKANTA DWIBEDI VS	// KHAPRAKHOL /26 /2025 ()	
40	D-BLAPL/4405/2025	STATE OF ODISHA ROHITA BAG VS	SURYAKANTA DWIBEDI VS	// TUREIKELA /42 /2023 ()	
41	D-BLAPL/4410/2025	STATE OF ODISHA GUFRAN ALI VS	KAMIL RASHID VS	// AIRPORT P.S. /9 /2025 ()	
42	D-BLAPL/4416/2025	STATE OF ODISHA KUNA @ PAVANJAN @ PRABACHAN PRADHAN VS	BISWABHUSAN DAS VS	// KUJANGA /548 /2024 ()	
43	D-BLAPL/4418/2025	STATE OF ODISHA CHOTI VS	RAJIB LOCHAN PATTNAIK VS	// KORAPUT GRPS /2 /2025 ()	
44	D-BLAPL/4422/2025	STATE OF ODISHA PARBATI PARAMANIK VS	BISWARANJAN DALAI VS	// ERASAMA /387 /2024 ()	AOR20220003722C202500009
45	D-BLAPL/4425/2025	STATE OF ODISHA DUSHASAN MALLICK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// BALLIGUDA /192 /2022 () //	

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46	D-BLAPL/4428/2025	NRUSINGHA MALIK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	PATTAMUNDAI /371 /2024 () //	
47	D-BLAPL/4430/2025	SATYA BHOI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALLIGUDA /262 /2023 () //	
48	D-BLAPL/4432/2025	RANJIT NAYAK @ BABULA VS STATE OF ODISHA	KULDEEP MOHANTY VS	// () //	AOD2024000012C202500025
49	D-BLAPL/4434/2025	MANOJ KUMAR BEHERA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	CHOUDWAR /245 /2024 () //	
50	D-BLAPL/4445/2025	MD.SALAHUDDIN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /561 /2024 () //	
51	D-BLAPL/4451/2025	ARUP RANJAN JENA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	NANDIPADA /277 /2022 () //	AOR20220001296C202500012
52	D-BLAPL/4456/2025	ADARSHA SAHU VS STATE OF ODISHA	BASUDEV BARIK VS	PUINTALA /286 /2023 () //	AOR20240000156C202500001
53	D-BLAPL/4457/2025	RAJA @ SRIDHAR BHOLA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BANAPUR P.S. /412 /2023 () //	
54	D-BLAPL/4459/2025	PRADIPTA SAHU @ PRADEEPTA SAHU @ KANHA VS STATE OF ODISHA	SANJIT MISHRA VS	PURI TOWN /291 /2024 () //	
55	D-BLAPL/4461/2025	ADARSHA SAHU VS STATE OF ODISHA	BASUDEV BARIK VS	PUINTALA /211 /2023 () //	AOR20240000156C202500002
56	D-BLAPL/4464/2025	NICKLESH PANDA @ PAPU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	Maitri Vihar PS /27 /2025 () //	
57	D-BLAPL/4465/2025	GADADHAR JENA	MANAS KUMAR CHAND	DHENKANAL SADAR /939 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/4469/2025	LITON SEKH	SANJAY KUMAR PRADHAN	BERHAMPUR TOWN /1 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/4471/2025	LITON SEKH	SANJAY KUMAR PRADHAN	BERHAMPUR TOWN /2 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/4474/2025	SADIK KHAN	SANGRAM KESHARI ROUT	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/4479/2025	LAKSHMAN KHARA	DIGAMBAR SETHI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/4487/2025	RITANI MANDAL	AKASH BHUYAN	R.UDAYAGIRI /171 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/4488/2025	BAPUN @ ARJUN @ NAGARJUN PANDA	DIPANKAR ACHARYA	BISOI /56 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/4492/2025	ANUPAMA BALIARSING	SANJIB KUMAR BHANJADEO	JANKIA P.S. /350 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/4493/2025	JHUNI MAHARANA	SANJIB KUMAR BHANJADEO	JANKIA P.S. /350 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/4494/2025	BANGURU @ PANUA @ RABINDRA BISOYI	MANOJ KUMAR PANDA	KHAJURIPADA /117 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/4496/2025	RANJIT NAYAK	RAKESH KUMAR ROURTRAY	JATNI P.S. /224 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/4500/2025	KALIA NAYAK @ MITUNA NAIK	JYOTIRMAYA SAHOO	KHURDA MODEL /443 /2024	
		VS	VS	()	

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69	D-BLAPL/4505/2025	STATE OF ODISHA GIRIDHARI DEOGAM VS	TARA PRASAD MOHAPATRA VS	// JAMDA PS /27 /2019 ()	
70	D-BLAPL/4506/2025	STATE OF ODISHA KANHA NAYAK VS	AMLAN SHAKTI PAUL VS	// INDUSTRIAL ESTATE PS /30 /2025 ()	
71	D-BLAPL/4507/2025	STATE OF ODISHA ARJUN NAG VS	TARA PRASAD MOHAPATRA VS	// KHAPRAKHOL /256 /2024 ()	
72	D-BLAPL/4508/2025	STATE OF ODISHA MOHAN SOREN VS	TARA PRASAD MOHAPATRA VS	// TIRING /67 /2023 ()	
73	D-CMAPL/5742/2025	STATE OF ODISHA ANNAPURNA BARIK VS	ADV. VS	// () //	
74	D-CMAPL/5759/2025	DIBAKAR PANDA SAGARIKA DAS VS	ADV. VS	// () //	
75	D-CMAPL/5762/2025	ANJANA MOHANTY SAGARIKA DAS VS	ADV. VS	// () //	
76	D-CMAPL/5913/2025	TUSHAR KANTI DAS SATYAPRAKASH BEHURIA VS	ADV. VS	// () //	
77	D-CMP/5686/2025	BASANTA KUMAR BEHURIA DHARANIDHAR SAHOO VS	GAJENDRANATH ROUT VS	// () //	AOR20220004106C202500013
78	D-CMP/5722/2025	JYOTINDRA NATH @ JYOTISH CHANDRA DAS ANUPAMA NAIK VS	AJAYA KUMAR NANDA VS	// () //	
79	D-CMP/5732/2025	AJYODHANATH NAIK RAMESH PRASAD BHOI VS	TIKERAM MEHER VS	// () //	
		RAKESH PRASAD BHOI		//	

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80	D-CMP/5747/2025	SHANTILATA PANDA VS STATE OF ODISHA	PRAJNA SARITA MOHANTY VS	// 0 //	
81	D-CMP/5827/2025	ADEITYA KUMAR MALLICK VS BASANTA CHANDRA MALLICK	KSHIROD KUMAR ROUT VS	// 0 //	
82	D-CMP/5872/2025	M/S ADRASH PALACE PVT. LTD., SUNDARGARH VS PRIAMBADA DWIBEDI	BYOMOKESH SAHOO VS	// 0 //	
83	D-CMP/5873/2025	NALINIKANT PARIDA VS SUSHANTA PARIDA	SIDHARTHA MISHRA 1 VS	// 0 //	
84	D-CMP/5928/2025	LALIT KUMAR DORA VS PRASANTINI DORA	BASUDEV MISHRA VS	// 0 //	
85	D-CONTC/5678/2025	MOUMITRA MITRA VS PRITIPARNA MISHRA, TAHASILDAR, JATANI	RANJAN KUMAR ROUT VS	// 0 //	AOR20230000872C202500006
86	D-CONTC/5680/2025	DURGAMADHAB DAS VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
87	D-CONTC/5682/2025	BHOLESWAR RAUL VS POMA TUDU, IAS	ADV. VS	// 0 //	
88	D-CONTC/5683/2025	BINOD KUMAR DHIR VS POMA TUDU, IAS	ADV. VS	// 0 //	
89	D-CONTC/5684/2025	DILIP KUMAR SAHOO VS ARABINDA KUMAR PADHEE, IAS	ADV. VS	// 0 //	
90	D-CONTC/5685/2025	HATTA KISHOR JYOTISH VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
91	D-CONTC/5733/2025	UMAKANTA SAHOO	GOBINDA CHANDRA DAS	//	

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		VS	VS	0	
92	D-CONTC/5741/2025	ARINDAM DAKUA,IAS GOBARDHAN SWAIN	ADV.	//	
		VS	VS	0	
93	D-CONTC/5746/2025	SHALINI PANDIT, IAS TUKUNI SETHY	ADV.	//	
		VS	VS	0	
94	D-CONTC/5755/2025	NIRANJAN BEHERA,OES SIBA PRASAD DAS	ADV.	//	
		VS	VS	0	
95	D-CONTC/5757/2025	SHALINI PANDIT, IAS NALU BEHERA	ADV.	//	
		VS	VS	0	
96	D-CONTC/5761/2025	SHALINI PANDIT, IAS RANJAN KUMAR MOHANTY	ADV.	//	
		VS	VS	0	
97	D-CONTC/5767/2025	SHALINI PANDIT, IAS GYANA RANJAN MOHANTY	ADV.	//	
		VS	VS	0	
98	D-CONTC/5769/2025	SHALINI PANDIT, IAS MANINI SWAIN	ADV.	//	
		VS	VS	0	
99	D-CONTC/5770/2025	RAJ KISHORE JENA,SUB-COLLECTOR,PURI SWARNALATA SWAIN	ADV.	//	
		VS	VS	0	
100	D-CONTC/5772/2025	RAJ KISHORE JENA,SUB-COLLECTOR,PURI SAKUNTALA CHANDA @ RANA	ADV.	//	
		VS	VS	0	
101	D-CONTC/5774/2025	RAJ KSIHORE JENA,SUB-COLLECTOR,PURI KALICHARAN MISHRA	ADV.	//	
		VS	VS	0	
102	D-CONTC/5776/2025	RAJ KISHORE JENA,SUB-COLLECTOR,PURI PRASANTA KUMAR PRADHAN	ADV.	//	
		VS	VS	0	

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103	D-CONTC/5777/2025	RAJ KISHORE JENA,SUB-COLLECTOR,PURI PRAMOD KUMAR MOHAPATRA VS	ADV VS	// // 0	AOD20240000714C202500004
104	D-CONTC/5781/2025	ALOK BHORA, PRINCIPAL CHIEF SECURITY COMMISSIONER SANTILATA SASMAL VS	ADV. VS	// // 0	
105	D-CONTC/5786/2025	RAJ KISHORE JENA,SUB-COLLECTOR,PURI ROJALIN MOHAPATRA VS	ADV. VS	// // 0	
106	D-CONTC/5788/2025	RAJ KISHORE JENA,SUB-COLLECTOR,PURI AKHAYA KUMAR CHHOTARAYA VS	ADV. VS	// // 0	
107	D-CONTC/5792/2025	SANJAY KUMAR SINGH,IAS BIJAY KUMAR SAHOO VS	ADV. VS	// // 0	
108	D-CONTC/5799/2025	SHALINI PANDIT, IAS PITABAS RATHA VS	ADV. VS	// // 0	
109	D-CONTC/5818/2025	ANYA DAS,COLLECTOR-CUM-CHIEF EXECUTIVE OFFICER,ZILLA PARISHAD,SUBARNAPUR/ ABHIMANYU RAYAGURU VS	ADV VS	// // 0	AOD20220001998C202500010
110	D-CONTC/5831/2025	SHALINI PANDIT, I.A.S., COMMISSIONER-CUM-SECY SAILESH KUMAR BHATTA VS	ATUL TRIPATHY VS	// // 0	
111	D-CONTC/5863/2025	V.KEERTHI VASAN,IAS DEBENDRA KUMAR SAHU VS	ADV. VS	// // 0	
112	D-CONTC/5868/2025	SUBRAT KUMAR PANDA,IAS TUSAR KANT MISHRA VS	ADV. VS	// // 0	
113	D-CONTC/5870/2025	PRİYANKA NAHAKA,ADDITIONAL TAHASILDAR,BBSR,KHURDA SUVENDU MOHANTY VS ARAVIND AGRAWAL,IAS	SARAT CHANDRA SAMAL VS	// // 0 //	

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114	D-CONTC/5871/2025	NARAYAN MISHRA VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
115	D-CONTC/5875/2025	DINABANDHU MISHRA VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
116	D-CONTC/5877/2025	MANJULA MANJARI MISHRA VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
117	D-CONTC/5879/2025	NALINI PRABHA MISHRA VS PRADEEP KUMAR NAG,DISTRICT EDUCATION OFFICER,BOLANGIR	ADV. VS	// 0 //	
118	D-CONTC/5886/2025	SARAT KUMAR RATH VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
119	D-CONTC/5889/2025	SARAT CHANDRA PATRA VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
120	D-CONTC/5891/2025	PRAKASH CHANDRA SAHU VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
121	D-CONTC/5896/2025	M/S MOURYA RAJ ENTERPRISES VS SUBHANKAR MOHAPATRA,IAS	BIBEKANANDA BHUYAN VS	// 0 //	
122	D-CONTC/5906/2025	HARIHAR DASH VS ANUGARG,IAS	ADV. VS	// 0 //	
123	D-CONTC/5919/2025	ARUN KU.NAYAK VS ARVIND SINGH,CHIEF EXECUTIVE OFFICER,TPCODL,BBSR,KHORDHA	ADV. VS	// 0 //	
124	D-CONTC/5924/2025	SUBASINI SAHU VS KALIPRASANNA MAHAPATRA,IAS	ADV. VS	// 0 //	
125	D-CONTC/5937/2025	MADHAB CHANDRA DHAUDIA	KUNJA SUNDAR DAS	//	

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		VS	VS	()	
126	D-CONTR/4452/2025	KHIROD KUMAR BEHERA,TAHASILDAR,RAJANAGAR,KENDRAPARA		//	
		CHITTA RANJAN MISHRA	ADV.	//0	
		VS	VS	()	
127	D-CRLA/4341/2025	RAMKANTA SAI,INSPECTOR-IN-CHARGE,TOWN POLICE STATION,KEONJHARGARH		//	
		PRAMOD JENA	ARIJEET MISHRA	KOREI /139 /2015	
		VS	VS	()	
128	D-CRLA/4357/2025	STATE OF ODISHA		//	
		BISHAM RANDHARI	RAJIB LOCHAN PATNAIK	KOSAGUMUDA /110 /2018	
		VS	VS	()	
129	D-CRLA/4371/2025	STATE OF ODISHA		//	
		GOPAL KRUSHNA SAHU	PRONOY MOHANTY	CHATRAPUR /750 /2024	
		VS	VS	()	
130	D-CRLA/4438/2025	STATE OF ODISHA		//	
		BALIA @ BALARAM PARIDA	RAKESH BEHERA	BANARAPAL /486 /2024	
		VS	VS	()	
131	D-CRLA/4446/2025	STATE OF ORISSA		//	
		BIJAY BEHERA @ SARAT DAS	RABI NARAYAN MOHANTY	PIPLI /23 /2017	
		VS	VS	()	
132	D-CRLA/4450/2025	STATE OF ODISHA		//	
		MAKURU JUANGA	SOUBHAGYA SWAIN	PANDAPADA /8 /2019	AOR20220001296C202500011
		VS	VS	()	
133	D-CRLLP/4478/2025	STATE OF ODISHA		//	
		DURGA PRASANA KHUNTIA	BINI MISHRA	//0	
		VS	VS	()	
134	D-CRLMA/4304/2025	STATE OF ODISHA		//	
		BAGADI RAMAKRISHNA@R.K BAGADI	SUNIL J MATHEWS	JUJUMURA /127 /2024	
		VS	VS	()	
135	D-CRLMA/4431/2025	STATE OF ODISHA		//	
		SASWAT KUMAR ROUT	DIBYAJYOTI SAHOO	SAHADEV KHUNTA /213 /2023	
		VS	VS	()	
136	D-CRLMC/4289/2025	STATE OF ODISHA		//	
		NILAMANI DAS	BIPLAB KUMAR TRIPATHY	DHAMNAGAR /356 /2023	AOR20220001241C202500005
		VS	VS	()	

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137	D-CRLMC/4290/2025	STATE OF ODISHA SUNADHAR HARIJAN VS	SANJEEB KUMAR JENA VS	// KOTPAD /122 /2012 ()	AOR20220000044C202500001
138	D-CRLMC/4293/2025	STATE OF ODISHA SRIRANJAN PATTNAIK VS	PRASANTA KUMAR PRADHAN VS	// SAMBALPUR TOWN /453 /2021 ()	AOR20230000705C202500007
139	D-CRLMC/4294/2025	STATE OF ODISHA PINTU @ SRIKANTA NAIK VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /67 /2020 ()	
140	D-CRLMC/4295/2025	STATE OF ODISHA MAHENDRA KUMAR BISWAL VS	MITU KUMAR BISWAL VS	// KRUSHNA PRASAD /84 /2020 ()	AOD20240000430C202500006
141	D-CRLMC/4297/2025	STATE OF ODISHA MANOJ NAIK @ NAHAK VS	ANITA SAHOO VS	// NAYAGARH SADAR /15 /2020 ()	
142	D-CRLMC/4298/2025	STATE OF ODISHA SATYABHAMA BEHERA VS	PRIYA RANJAN SINGH VS	// DHENKANAL TOWN /31 /2015 ()	
143	D-CRLMC/4302/2025	STATE OF ODISHA SUDHIR @ SUDHEER NAIK VS	ASUTOSH TRIPATHY VS	// BANTALA /8 /2022 ()	AOR20220001648C202500021
144	D-CRLMC/4307/2025	STATE OF ODISHA SMRUTI PRAVA MOHAKUD VS	SUBASH CHANDRA PUSPALAKA VS	// JASHIPUR /260 /2022 ()	
145	D-CRLMC/4308/2025	STATE OF ODISHA SANTOSH KUMAR PANDU@SANTOSH PANDU VS	BIRAJA PRASANNA DAS VS	// CHANDILI /61 /2024 ()	
146	D-CRLMC/4309/2025	STATE OF ODISHA SMRUTI PRAVA MOHAKUD VS	SUBASH CHANDRA PUSPALAKA VS	// RAIRANGPUR TOWN /280 /2022 ()	
147	D-CRLMC/4310/2025	STATE OF ODISHA UMAKANTA SAHU VS SANTOSH KUMAR MUNI	MANORANJAN ACHARYA VS	// / 0 () //	

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148	D-CRLMC/4329/2025	IMTIAZ KHAN @ INTIHAZ KHAN VS STATE OF ODISHA	HARIPAD MOHANTY VS	KHALLIKOTE /111 /2015 () //	
149	D-CRLMC/4331/2025	G.DIRAJ VS STATE OF ODISHA	ASIT KUMAR JENA VS	//0 () //	
150	D-CRLMC/4346/2025	DR. MANOJ KUMAR JENA VS STATE OF ODISHA	PRADIP KUMAR DHAL VS	JEYPORE SADAR /24 /2020 () //	
151	D-CRLMC/4362/2025	MALAYA KISHORE KHOSLA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	//0 () //	
152	D-CRLMC/4364/2025	ASHOK KUMAR MAHARANA VS STATE OF ODISHA	SUNIL KUMAR PATNAIK VS	//0 () //	
153	D-CRLMC/4369/2025	BIJAY KUMAR JENA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	CYBER CRIME AND ECONOMIC OFFENCE, CUTTACK /8 /2024 () //	
154	D-CRLMC/4375/2025	BABA RAO MINIKA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	SESHKHAL /24 /2020 () //	AOD2025000009C202500006
155	D-CRLMC/4380/2025	ARAKHITA SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	SALIPUR /194 /2008 () //	AOD2025000009C202500005
156	D-CRLMC/4393/2025	SK.ABDUL SATTAR VS STATE OF ODISHA	ANIRUDHA DAS VS	DERABIS /88 /2017 () //	
157	D-CRLMC/4399/2025	SUKUMAR SAMAL VS STATE OF ODISHA	BISWABHUSAN DAS VS	ERASAMA /3 /2003 () //	
158	D-CRLMC/4413/2025	SUJATA PALAR VS STATE OF ODISHA(VIG.)	MANOJ KUMAR MOHANTY VS	CUTTACK VIGILANCE /28 /2010 () //	
159	D-CRLMC/4420/2025	SUNIL @ SANATAN MOHAPATRA	JAYADEBA BEHERA	CHANDAPUR /13 /2019	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLMC/4424/2025	SAROJ ROUT	TRILOCHAN PANIGRAHI	GONDIA /250 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLMC/4436/2025	MOHAN KUMAR DURIT	SUDHASHREE PASAYAT	ATTABIRA /355 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLMC/4443/2025	GANGADHAR SAHU	SUJATA JENA	DEOGARH /328 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLMC/4453/2025	SUBHRA SUBHADARSHINI SAMAL	SUVASHISH PATTANAIAK	/ /0	
		VS	VS	()	
		SURESH KUMAR DASH		//	
164	D-CRLMC/4454/2025	CHAKRADHAR BEHERA	TRILOCHAN PANIGRAHI	GONDIA /250 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLMC/4462/2025	SUDHANSHU SEKHAR ROUT @ SUDHANSHU	PRADEEP KUMAR KUNDU	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLMC/4463/2025	SUBHRA SUBHADARSHINI SAMAL	SUVASHISH PATTANAIAK	/ /0	
		VS	VS	()	
		SURESH KUMAR DASH		//	
167	D-CRLMC/4466/2025	SUBHRA SUBHADARSHINI SAMAL	SUVASHISH PATTANAIAK	/ /0	
		VS	VS	()	
		SURESH KUMAR DASH		//	
168	D-CRLMC/4470/2025	HARILAL DONGRI	TUKUNA KUMAR MISHRA	/ /0	
		VS	VS	()	
		ALAKAMANI DONGRI		//	
169	D-CRLMC/4473/2025	SUBHRA SUBHADARSHINI SAMAL	SUVASHISH PATTANAIAK	/ /0	
		VS	VS	()	
		SURESH KUMAR DASH		//	
170	D-CRLMC/4476/2025	HIMANSHU SEKHAR JENA	SUDHANSHU SEKHAR JENA	/ /0	
		VS	VS	()	

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171	D-CRLMC/4477/2025	UMAMANI JENA SYED ESRAT ALLI @ SYED ISRAT ALLI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	// SURADA /120 /2014 ()	
172	D-CRLMC/4480/2025	HIMANSHU SEKHAR JENA VS SUBHRA SHASHWAT PRADHAN	SUDHANSU SEKHAR JENA VS	// /0 ()	
173	D-CRLMC/4482/2025	ABHISEK MOHANTY VS STATE OF ODISHA	NIRANJAN LENKA VS	// BARIPADA TOWN /144 /2010 ()	
174	D-CRLMC/4484/2025	HIMANSHU SEKHAR JENA VS CHANDRA SEKHAR MOHALIK	SUDHANSU SEKHAR JENA VS	// /0 ()	
175	D-CRLMP/4318/2025	JAYAPRAKASH SAMANTRAY VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// TIRTOL /147 /2023 ()	
176	D-CRLMP/4349/2025	PABITRA KUMAR SETHI VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	// /0 ()	
177	D-CRLMP/4395/2025	SUNIL KUMAR NAYAK VS STATE OF ODISHA	DUSHMANTA SAHOO VS	// /0 ()	
178	D-CRLMP/4403/2025	PRAMODINI MISHRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// /0 ()	
179	D-CRLMP/4404/2025	BISHNU MALIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// /0 ()	AOR20220001558C202500030
180	D-CRLMP/4407/2025	SUBRAT MOHANTY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// /0 ()	
181	D-CRLMP/4409/2025	RATIKANTA PANIGRAHI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// /0 ()	

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182	D-CRLMP/4411/2025	AUROSISH MATRUPRASAD ROUT VS STATE OF ODISHA	SANJAY KUMAR BEHERA VS	// 0 //	
183	D-CRLMP/4412/2025	INDIRA DUTT VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BADAGODA P.S. /620 /2024 0 //	
184	D-CRLREV/4335/2025	RABISHANKAR GIRI VS SOUDAMINI GIRI	DEBABRATA RATH VS	// 0 //	
185	D-FAO/5811/2025	NATIONAL INSURANCE CO. LTD.,CUTTACK VS PRAVATI MOHANTY	MAHITOSH SINHA VS	// 0 //	
186	D-FAO/5815/2025	D.M.,ODISHA LEGAL HUB, M/S NATIONAL INSURANCE CO. LTD.,CUTTACK VS BIREN KUMAR MITRA	MAHITOSH SINHA VS	// 0 //	
187	D-FAO/5823/2025	CHANDRASEKHAR NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
188	D-GUAP/5726/2025	BASANTA KALTA VS DIPANJALI KALTA @ KUMBHAR	MANAS KUMAR CHAND VS	// 0 //	
189	D-LAA/5898/2025	MAKURA SA@MUKURA VS LAND ACQUISITION AND REHABILITATION OFFICER, KALAHANDI	SUKANTA KUMAR NAYAK VS	// 0 //	
190	D-LAA/5909/2025	GHANASHYAM BISWAL VS LAND ACQUISITION AND REHABILITATION OFFICER, KALAHANDI	SUKANTA KUMAR NAYAK VS	// 0 //	
191	D-LAA/5918/2025	USHA BISWAL VS LAND ACQUISITION AND REHABILITATION OFFICER, KALAHANDI	SUKANTA KUMAR NAYAK VS	// 0 //	
192	D-MACA/5692/2025	UGRASENA BEHERA VS RAJESH NAYAK	PRADEEP KUMAR MISHRA VS	// 0 //	
193	D-MACA/5695/2025	RABINDRA BEHERA	PRADEEP KUMAR MISHRA	//	

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		VS	VS	0	
		HIROJ KHAN		//	
194	D-MACA/5706/2025	DUSHASAN PARAMANIK	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
		JANGYASENI PARAMINIK		//	
195	D-MACA/5813/2025	D.M., M/S. NATIONAL INSURANCE CO.LTD., CUTTACK	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
		SURENDRA KUMAR MOHAPATRA		//	
196	D-MACA/5814/2025	D.M., M/S. NATIONAL INSURANCE CO.LTD., CUTTACK	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
		HEMANTA KUMAR GURU		//	
197	D-MACA/5816/2025	D.M., M/S. NATIONAL INSURANCE CO.LTD., CUTTACK	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
		JHULI GURU		//	
198	D-MACA/5822/2025	D.M., M/S. NATIONAL INSURANCE CO.LTD., CUTTACK	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
		KARTIK MALICK		//	
199	D-MACA/5837/2025	MANAGER(T.P. HUB),M/S NATIONAL INSURANCE CO. MAHATOSH SINHA	MAHATOSH SINHA	//	
		VS	VS	0	
		SHWETAPADMA NANDA		//	
200	D-MACA/5841/2025	MANAGER(T.P. HUB), M/S NATIONAL INSURANCE CO. MAHATOSH SINHA	MAHATOSH SINHA	//	
		VS	VS	0	
		SAI SNEHA RATH		//	
201	D-MACA/5849/2025	MANAGER(T.P. HUB), M/S NATIONAL INSURANCE CO. MAHATOSH SINHA	MAHATOSH SINHA	//	
		VS	VS	0	
		NIRANJAN PANDA		//	
202	D-MACA/5851/2025	MANAGER(T.P. HUB), M/S NATIONAL INSURANCE CO. MAHATOSH SINHA	MAHATOSH SINHA	//	
		VS	VS	0	
		SHWETAPADMA NANDA		//	
203	D-MACA/5853/2025	MANAGER(T.P. HUB), M/S NATIONAL INSURANCE CO. MAHATOSH SINHA	MAHATOSH SINHA	//	
		VS	VS	0	
		ATASI RATH		//	
204	D-MACA/5858/2025	NATIONAL INSURANCE CO. LTD.,CUTTACK	MAHITOSH SINHA	//	
		VS	VS	0	

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205	D-MACA/5862/2025	PRIYA RANJAN PATRA MANAGER(T.P.HUB), M/S NATIONAL INSURANCE CO. OF INDIA, Bhubaneswar	AMIT PRASAD BOSE	// // 0	
206	D-MACA/5866/2025	SHWETAPADMA NANDA NATIONAL INSURANCE CO. LTD., SAMBALPUR	SABITA RANJAN PATTNAIK	// // 0	
207	D-MACA/5907/2025	NIRAKAR HIAL SANTOSHI DHAR @ SANTOSHI BAGH	PABITRA KUMAR NAYAK	// // 0	
208	D-MATA/5892/2025	AKASH KUMAR BEHERA RASHMITA MAHARANA	BISWAJIT RANJAN TRIPATHY	// // 0	
209	D-MSA/5687/2025	SANJIB SAHU RAJDHANI SYSTEMS AND ESTATES PVT LTD.	AFRAAZ SUHAIL	// // 0	AOD20240000544C202500008
210	D-RPFAM/5938/2025	ODISHA REAL ESTATE REGULATORY AUTHORITY CHARANJEET SINGH BHAGAL @ CHARANJEET SINGH	ANUSAR KUMAR MISHRA	// // 0	
211	D-RSA/5729/2025	RIMMI SINGH KAUR BHAGAL ASHOK KUMAR SAHOO	TANMAYA KUMAR MOHANTY	// // 0	
212	D-RSA/5766/2025	KANAKLATA SAHOO TUSHAR RANJAN BISWAL	UPENDRA KUMAR SAMAL	// // 0	
213	D-RSA/5821/2025	DEBA@DEBENDRA SAMAL MINATI JENA @ MEENA SAHU	SATYABADI MANTRY	// // 0	
214	D-RVWPET/5738/2025	STATE OF ODISHA RABINDRANATH SWAIN	ADV.	// // 0	
215	D-TRPCRL/4345/2025	STATE OF ODISHA MURSHED ALLI SAHA	AMIT PRASAD BOSE	// // 0	
		VS SAKINA BIBU	VS	0 //	

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216	D-WA/5784/2025	STATE OF ODISHA VS RAKESH BAROI	BABITA SAHU, A.G.A. VS	// 0 //	LOD20240000172C202500096
217	D-WA/5801/2025	GOVERNING BODY OF SRI SRI RAGHUNATH JEWELLERY SHOP, NAYAGARH VS STATE OF ODISHA	HOPEBHINARAYAN RATH VS	// 0 //	
218	D-WA/5802/2025	STATE OF ODISHA VS SOUMYA SOURAV DEBTA	PRAVAT KUMAR PANDA,A.S.C VS	// 0 //	LOD20240000200C202500101
219	D-WA/5867/2025	MANAS RANJAN SAHU VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// 0 //	
220	D-WA/5910/2025	DR. DEBENDRA NARAYAN PATRI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	AOR20220001616C202500016
221	D-WA/5934/2025	BHUBANESWAR MUNICIPAL CORPORATION, KHORDHA VS BAIKUNTHA NATH GOCHI	DEBIRATA RATH VS	// 0 //	
222	D-WA/5936/2025	RAJDHANI COIR, BBSR VS MICRO, SMALL ENTERPRISES FACILITATION COUNCIL, NAGPUR	RAMACHANDRA PANIGRAHY VS	// 0 //	
223	D-WP(C)/5677/2025	TRILOCHAN BHAKTA VS STATE OF ODISHA	SARADA PRASAD DASH VS	// 0 //	
224	D-WP(C)/5679/2025	PRATIVA PARIDA VS STATE OF ODISHA	SANATAN DAS VS	// 0 //	AOD20250000022C202500001
225	D-WP(C)/5681/2025	RATNAKAR NAYAK VS STATE OF ODISHA.	BANSHIDHAR SATAPATHY VS	// 0 //	
226	D-WP(C)/5688/2025	RANJAN KUMAR JENA VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //	
227	D-WP(C)/5689/2025	GAYARAM MARNDI	MANAS PATI	//	AOR20220001535C202500029

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/5690/2025	RATNAKAR ROUT	ANINDYA KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/5691/2025	MITRAHANU DEO	NILAMADHAB SARKAR	//	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/5693/2025	RASMITA SARANGI	SWADHIN KESARI SINGH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/5694/2025	M/S. JSW STEEL LIMITED	AMIT PATTNAIK	//	AOD20240000350C202500003
		VS	VS	()	
		ASSISTANT COMMISSIONER, GOPALPUR CUSTOMS DIVISION, GANJAM		//	
232	D-WP(C)/5696/2025	SAMARENDRA NARENDRA	BIRAJA PRASANNA DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/5697/2025	TRUPTIMAYEE SAHOO @ SAHU	BIRAJA PRASANNA DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/5698/2025	M/S. JSW STEEL LTD.	AMIT PATTNAIK	//	AOD20240000350C202500004
		VS	VS	()	
		ASSISTANT COMMISSIONER, GOPALPUR CUSTOMS DIVISION, GANJAM		//	
235	D-WP(C)/5699/2025	BISWAJIT BARAL	BIRAJA PRASANNA DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/5700/2025	ANUJ PANKAJ PATRA	BIRAJA PRASANNA DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/5701/2025	STATE OF ODISHA	SWAYAMBHU MISHRA,A.S.C	//	LOD20240000194C202500100
		VS	VS	()	
		SK MADARI		//	
238	D-WP(C)/5702/2025	BISWANATH MOHANTY	AGASTI KANUNGO	//	
		VS	VS	()	

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239	D-WP(C)/5703/2025	STATE OF ODISHA MANOJ KUMAR ROUT VS	BIRAJA PRASANNA DAS VS	// // 0	
240	D-WP(C)/5704/2025	STATE OF ODISHA DINABANDHU RANASINGH VS	BIRAJA PRASANNA DAS VS	// // 0	
241	D-WP(C)/5705/2025	STATE OF ODISHA KALYANI SAHOO VS	RANJAN KUMAR ROUT VS	// // 0	AOR20230000872C202500007
242	D-WP(C)/5707/2025	REGISTRAR, ODISHA HUMAN RIGHTS COMMISSION, BHUBANESWAR TRUPTIMAYEE SAHU VS	BIRAJA PRASANNA DAS VS	// // 0	
243	D-WP(C)/5708/2025	STATE OF ODISHA SAMBIT PADHI VS	BIRAJA PRASANNA DAS VS	// // 0	
244	D-WP(C)/5709/2025	STATE OF ODISHA STATE TRANSPORT RETIRED EMPLOYEES FEDERATION VS	KAMALAKANTA NAYAK VS	// // 0	
245	D-WP(C)/5710/2025	STATE OF ODISHA UMESH KUMAR SAHOO VS	BIRAJA PRASANNA DAS VS	// // 0	
246	D-WP(C)/5711/2025	STATE OF ODISHA PABITRA ROUTRAY VS	BIRAJA PRASANNA DAS VS	// // 0	
247	D-WP(C)/5712/2025	STATE OF ODISHA LAXMAN SAMANTARAY VS	BIRAJA PRASANNA DAS VS	// // 0	
248	D-WP(C)/5713/2025	STATE OF ODISHA MANOJ KUMAR ROUT VS	BIRAJA PRASANNA DAS VS	// // 0	
249	D-WP(C)/5714/2025	STATE OF ODISHA BIMAL CHANDRA MATAGAJ Singh VS	BIRAJA PRASANNA DAS VS	// // 0	
		STATE OF ODISHA		//	

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250	D-WP(C)/5715/2025	SAMARJIT PADHI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
251	D-WP(C)/5716/2025	MUNMUN BALIARSINGH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
252	D-WP(C)/5717/2025	SAROJINI PRADHAN VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
253	D-WP(C)/5718/2025	TUSHARNATH DUTTA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
254	D-WP(C)/5719/2025	BIBHUTI BHUSAN PRADHAN VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
255	D-WP(C)/5720/2025	SADASIBA @ SADASIBA MOHAPATRA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
256	D-WP(C)/5721/2025	RAJENDRA KUMAR BENIA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //	
257	D-WP(C)/5723/2025	DUSMANT KUMAR BEHERA VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //	
258	D-WP(C)/5724/2025	GOVINDA KHANDAPANI VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //	
259	D-WP(C)/5725/2025	MADHUSUDAN GOLARI VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //	
260	D-WP(C)/5727/2025	SUBARNA GOLARI VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //	
261	D-WP(C)/5728/2025	SUSHAMA KHOSLA	PRANAB RANJAN CHHATOI	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/5730/2025	PRAMODINI ROUT	TIKERAM MEHER	//	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/5731/2025	BASANTA KUMAR SAHU	TIKERAM MEHER	//	
		VS	VS	()	
		STATE OF ORISSA		//	
264	D-WP(C)/5734/2025	UTTAM OJHA	ASUTOSH SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/5735/2025	JABIR ALI KHAN	SATYAJIT MOHAPATRA (2)	//	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/5736/2025	SURENDRA KUMAR CHOUBEY	BIPLABA P.B. BAHALI	//	
		VS	VS	()	
		THE REGISTRAR, CIVIL COURTS, SAMBALPUR		//	
267	D-WP(C)/5737/2025	BASUDEB BEHERA	BIDYADHAR MANSING	//	
	WP(C)/4320/2025	VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/5739/2025	CHANDRAKANTI BAGARTY	ARJUNA CHARANA BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/5740/2025	NABA KISHORE PATRA	SUSHIL KUMAR PATNAIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/5743/2025	PRATAP KUMAR SAHOO	BIPLABA P.B. BAHALI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/5744/2025	HRUSHIKESH MISHRA	SURENDRA KUMAR GARTIA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/5745/2025	BHASA PRADHAN	JUDHISTHIR SAHOO	//	AOD20220003315C202500011
		VS	VS	()	

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273	D-WP(C)/5748/2025	STATE OF ODISHA RAJESH GARUDA VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
274	D-WP(C)/5749/2025	STATE OF ODISHA BASANTI KUMARI MISHRA VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
275	D-WP(C)/5750/2025	STATE OF ORISSA BHRAMARABAR KANDI VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
276	D-WP(C)/5751/2025 WP(C)/4341/2025	STATE OF ODISHA SURYASHIKHA KHUNTIA VS	SUSHANTA KUMAR JOSHI VS	// // 0	
277	D-WP(C)/5752/2025	STATE OF ODISHA SAROJ KUMAR BEHERA VS	ARIJEET MISHRA VS	// // 0	
278	D-WP(C)/5753/2025	STATE OF ODISHA LAXMAN SAHU VS	ARIJEET MISHRA VS	// // 0	
279	D-WP(C)/5754/2025	A.O.CUM CHIEF MANAGER, BANK OF INDIA, BARAGARH BRANCH LINGARAJ SETHI VS	BHOJARAJ SETH VS	// // 0	
280	D-WP(C)/5756/2025	SUB-COLLECTOR, CUTTACK JADUMANI RATH VS	MAHESWAR MOHANTY VS	// // 0	
281	D-WP(C)/5758/2025	STATE OF ODISHA ANJALI RAY VS	NIRANJAN LENKA VS	// // 0	
282	D-WP(C)/5760/2025	GENERAL MANAGER BANK OF BARODA MUNTAZ KHAN VS	NIRANJAN SINGH (1) VS	// // 0	
283	D-WP(C)/5763/2025	STATE OF ODISHA JABLI SUNAMAJHI VS	UMA CHARAN MISHRA VS	// // 0	
		STATE OF ODISHA		//	

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284	D-WP(C)/5764/2025	SUNITA TOPPO @ ORAM VS THE ADDL. DISTRICT MAGISTRATE, SUNDARGARH	UPENDRA KUMAR SAMAL VS	// 0	
285	D-WP(C)/5765/2025	PINA SAHU VS THE COLLECTOR, SUNDERGARH	PRANAB RANJAN CHHATOI VS	// 0	
286	D-WP(C)/5768/2025	BINODINI SAHOO VS THE COLLECTOR, BALASORE	ASHOK DAS VS	// 0	
287	D-WP(C)/5771/2025	BHAGABAN DASH VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0	
288	D-WP(C)/5773/2025	RAMA CHANDRA BHATRA VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0	
289	D-WP(C)/5775/2025	DHIRAJ KUMAR DAS VS M.C.L, SAMBALPUR	RAKESH BEHERA VS	// 0	
290	D-WP(C)/5778/2025	MANOJ KUMAR PATEL VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0	
291	D-WP(C)/5779/2025	ANANTA KUMAR GIRI VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0	
292	D-WP(C)/5780/2025	PRAVEEN KUMAR VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	// 0	
293	D-WP(C)/5782/2025	SITAMANI SINGH VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// 0	
294	D-WP(C)/5783/2025	PABITRA KISAN VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// 0	
295	D-WP(C)/5785/2025	BINCHO EKKA	ANUP KUMAR MOHAPATRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/5787/2025	PAULINA LAKRA	ANUP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/5789/2025	RAJESH KUMAR SAHU	SWAPNA KUMAR OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/5790/2025	MADYADHAR BISWAL	JAJATI KESHARI KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/5791/2025	M/S MAHAVEER FOOD PRODUCTS, GANJAM	KANANBALA ROY CHOUDHURY	//	
		VS	VS	0	
		THE PRINCIPAL COMMISSIONER, GST AND CX, BBSR		//	
300	D-WP(C)/5793/2025	SANDEEP KUMAR DAS	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/5794/2025	RADHARANI GOUDA	BIKASH MISHRA	//	
	WP(C)/4370/2025	VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/5795/2025	BISWAJEET MALLICK	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/5796/2025	BHAGABATI NAYAK	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/5797/2025	M/S. SHREE LAXMI BHANDAR, BHADRAK	GOURAV KUMAR ROY CHOUDHURY	//	
		VS	VS	0	
		THE CHIEF COMMISSIONER, CT AND GST, ODISHA, BBSR		//	
305	D-WP(C)/5798/2025	ASHOK KUMAR BEHERA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/5800/2025	RINU KISAN	KUNAL KUMAR SWAIN	//	
		VS	VS	0	

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307	D-WP(C)/5803/2025	STATE OF ODISHA NIHARIKA DASH VS	KUNAL KUMAR SWAIN VS	// // 0	
308	D-WP(C)/5804/2025	STATE OF ODISHA KISHORE CHANDRA KERKETTA VS	KUNAL KUMAR SWAIN VS	// // 0	
309	D-WP(C)/5805/2025	STATE OF ODISHA SAIRAJA SAHOO VS	KUNAL KUMAR SWAIN VS	// // 0	
310	D-WP(C)/5806/2025	STATE OF ODISHA ANKARA BOINA SRINU VS	NIHAL RATH VS	// // 0	
311	D-WP(C)/5807/2025	STATE OF ODISHA HARIHAR SWAIN VS	PRASANNA KUMAR SAHOO VS	// // 0	
312	D-WP(C)/5808/2025	STATE OF ODISHA RAMKRISHNA SAHU VS	TRILOCHAN NANDA VS	// // 0	
313	D-WP(C)/5809/2025	STATE OF ODISHA LATAMANJARI KISHAN VS	KUNAL KUMAR SWAIN VS	// // 0	
314	D-WP(C)/5810/2025	STATE OF ODISHA BRUSABHA KISHAN VS	KUNAL KUMAR SWAIN VS	// // 0	
315	D-WP(C)/5812/2025	STATE OF ODISHA SANTOSH MINZ VS	KUNAL KUMAR SWAIN VS	// // 0	
316	D-WP(C)/5817/2025	STATE OF ODISHA SUDAM SAHOO VS	NIRANJAN NAYAK VS	// // 0	
317	D-WP(C)/5819/2025	STATE OF ODISHA INTERNATIONAL SOCIETY FOR KRISHNA CONCIIOUSNESS VS LAXMI BUILDERS AND DEVELOPERS LTD., BBSR	GOPIKANT KUMAR PACHARYA VS VS	// // 0 0	

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318	D-WP(C)/5820/2025	NABA KISHORE SAHU VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //	
319	D-WP(C)/5824/2025	EXECUTIVE ENGINEER, TPWODL (ELECTRICAL), JHARSUGUDA VS DAKESWAR PANDEY	IRANJAN KUMAR TRIPATHY VS	// 0 //	
320	D-WP(C)/5825/2025	ANIL KUMAR MUKHARJEE VS UNION OF INDIA	SAPAN KUMAR PAL VS	// 0 //	
321	D-WP(C)/5826/2025	BIJAY KUMAR JENA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
322	D-WP(C)/5828/2025	URMILA RAY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
323	D-WP(C)/5829/2025	M/S WINNERS PHARMA VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //	
324	D-WP(C)/5830/2025	PRAKASH AGARWAL VS STATE OF ODISHA	NIRANJAN BEHERA VS	// 0 //	AOR20220001297C202500050
325	D-WP(C)/5832/2025	DROUPADI NAIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
326	D-WP(C)/5833/2025	BIBHUDATTA MOHAPATRA VS THE ADDITIONAL COMMISSIONER, CONSOLIDATION AND SETTLEMENT	SATYA NARAYAN MISHRA 4 VS	// 0 //	AOR20220001615C202500020
327	D-WP(C)/5834/2025	GOPINATH SATAPATHY VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //	
328	D-WP(C)/5835/2025	DAYANIDHI NAIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
329	D-WP(C)/5836/2025	MAA ADIMATA PITHA	RANJAN KUMAR NAYAK	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/5838/2025	JUGESWARI KUSUM @ GANDA	PRASANTA KUMAR SATAPATHY	//	
	WP(C)/4368/2025	VS	VS	()	
		SARASWATI SINGH		//	
331	D-WP(C)/5839/2025	BANSHIDHAR PARIDA	AVIJIT PAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-WP(C)/5840/2025	UTTAM KUMAR MAHAPATRA	SUBHADUTTA ROURAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-WP(C)/5842/2025	SANTOSH KUMAR SWAIN	BISWABIHARI MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-WP(C)/5843/2025	MIHIRA KUMAR MISHRA	HRUDANANDA MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-WP(C)/5844/2025	MALAY SASMAL	PRATAP KUMAR MOHANTY	//	AOD20230001254C202500001
		VS	VS	()	
		JUNIOR ENGINEER, ELECTRICAL, RASULGARH FULNAKHARA SUB-DIVISION		//	
336	D-WP(C)/5845/2025	M/S. INNOJET PROJECTS PRIVATE LTD, KHURDA	KARTIK KURMY	//	
		VS	VS	()	
		THE COMMISSIONER OF STATE TAXES, CUTTACK		//	
337	D-WP(C)/5846/2025	ARJUN BHATRA	SANJIV JOSHI	//	AOD20230000409C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-WP(C)/5847/2025	RAMAHARI HANSADAH	SWAPNIL ROY	//	AOR20220001600C202500014
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-WP(C)/5848/2025	M/S SAADITYA ENGINEERING	ITISHREE TRIPATHY	//	
		VS	VS	()	
		SUPERINTENDENT CGST AND CENTRAL EXCISE , BBSR II CIRCLE		//	
340	D-WP(C)/5850/2025	MANAGING COMMITTEE OF SANGRAMI KASHINATH KUNIA (KEMARCOLA) NAYAGARGH	KUNIA (KEMARCOLA) NAYAGARGH	//	
		VS	VS	()	

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341	D-WP(C)/5852/2025	STATE OF ODISHA MANGULI CHARAN SINGH VS	PRADEEPTA KUMAR SWAIN VS	// // 0	
342	D-WP(C)/5854/2025	STATE OF ODISHA SUMANTA KUMAR PRADHAN VS	SUKANTA KUMAR MISHRA VS	// // 0	
343	D-WP(C)/5855/2025	STATE OF ODISHA SCHOOL MANAGING COMMITTEE OF HARIPUR U.P. (BUN) SIKHARA VS	SUKANTA KUMAR MISHRA VS	// // 0	
344	D-WP(C)/5856/2025	STATE OF ODISHA SUDHIR KUMAR BEHERA VS	SUKANTA KUMAR MISHRA VS	// // 0	
345	D-WP(C)/5857/2025	STATE OF ODISHA SCHOOL MANAGING COMMITTEE OF HARAMANI U.P. (BUN) SIKHARA VS	SUKANTA KUMAR MISHRA VS	// // 0	
346	D-WP(C)/5859/2025	STATE OF ODISHA DWARIKANATH BAGHEL VS	SATYA RANJAN MULIA VS	// // 0	
347	D-WP(C)/5860/2025	STATE OF ODISHA SCHOOL MANAGING COMMITTEE OF GOPALPUR U.P. (BUN) SIKHARA VS	SUKANTA KUMAR MISHRA VS	// // 0	
348	D-WP(C)/5861/2025	STATE OF ODISHA SANGRAM KESHARI DAS VS	NARESH CHANDRA JENA VS	// // 0	
349	D-WP(C)/5864/2025	STATE OF ODISHA KRISHNA GOCHHIKAR VS	SAIBRATA RATH VS	// // 0	
350	D-WP(C)/5865/2025	STATE OF ODISHA SCHOOL MANAGING COMMITTEE OF SUDARSHAN KUNDALEKUSHI VS	SUKANTA KUMAR MISHRA VS	// // 0	
351	D-WP(C)/5869/2025	STATE OF ODISHA KELILATA DAS VS	ABINASH ROUSTRAY VS	// // 0	
		STATE OF ODISHA		//	

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352	D-WP(C)/5874/2025	TRILOCHAN ROUT VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	// 0 //	
353	D-WP(C)/5876/2025	KRUSHNA CHANDRA BARIK VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
354	D-WP(C)/5878/2025	NRUSINGHA NARAYAN BHANJADEO VS STATE OF ODISHA	ABINASH ROURAY VS	// 0 //	
355	D-WP(C)/5880/2025 WP(C)/4365/2025	DR. DEBABRATA PANDA VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //	
356	D-WP(C)/5881/2025	BISHNUPRIYA MOHANTY VS PRASANTA KUMAR ACHARYA	BIRAJA SANKAR MISHRA VS	// 0 //	
357	D-WP(C)/5882/2025	RAJENDRA PRASAD PATRA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// 0 //	
358	D-WP(C)/5883/2025	MANGU SETHI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
359	D-WP(C)/5884/2025 WP(C)/4364/2025	DR. DEEPAK KUMAR BEHERA VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //	
360	D-WP(C)/5885/2025	SHANTI DEBI AGRAWAL VS STATE OF ODISHA	GHANASHYAM DASH VS	// 0 //	AOD20240000821C202500010
361	D-WP(C)/5887/2025	BANABIHARI RATH VS STATE OF ODISHA	SUDARSAN BEHERA VS	// 0 //	
362	D-WP(C)/5888/2025	CADD CONSULATING ENGINEERS (P) LTD., KHORDHA VS THE STATE OF ODISHA	PRANAB KUMAR GHOSH VS	// 0 //	
363	D-WP(C)/5890/2025	BISHNUPRIYA MOHANTY	BIRAJA SANKAR MISHRA	//	

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		VS	VS	()	
		PRASANTA KUMAR ACHARYA		//	
364	D-WP(C)/5893/2025	RUKMANI MEHETA	SUSANTA KUMAR PRADHAN	//	
		VS	VS	()	
		STATE MISSION DIRECTOR, ODISHA LIVELIHOOD MISSION, DEPT. OF MISSION SHAKTI, GOVT. OF ODISHA, BBSR			
365	D-WP(C)/5894/2025	PRAKASH CHANDRA BEHERA	DIPTI RANJAN MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-WP(C)/5895/2025	PABITRA KUMAR ROUT	ASHOK KUMAR PANIGRAHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-WP(C)/5897/2025	RAJ KUMARI PATRO	ASHOK KUMAR PANIGRAHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-WP(C)/5899/2025	DIPTEEMAYEE BARAL	GYANA RANJAN SETHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-WP(C)/5900/2025	SARAT CHANDRA NANDA	ASHOK KUMAR PANIGRAHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-WP(C)/5901/2025	RAJESH KUMAR PERIWAL	KADAR MOHAMMAD	//	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-WP(C)/5902/2025	PRADIP KUMAR SAHOO	ASHOK KUMAR PANIGRAHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-WP(C)/5903/2025	SUHASINI MOHANTY	ASHOK KUMAR PANIGRAHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-WP(C)/5904/2025	BASANTA KUMAR DASH	ASHOK KUMAR PANIGRAHI	//	
		VS	VS	()	
		COMMISSIONER-CUM-SECY TO GOVT. SCHOOL AND MASS EDUCATION ODISHA, BBSR		//	
374	D-WP(C)/5905/2025	NARAYAN PATRA	GYANA RANJAN SETHI	//	
		VS	VS	()	

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375	D-WP(C)/5908/2025	STATE OF ODISHA KAILASH CHANDRA PANDA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
376	D-WP(C)/5911/2025	STATE OF ODISHA SUDHABALA RATH VS	NIROD KUMAR SAHU VS	// // 0	
377	D-WP(C)/5912/2025	UNION OF INDIA MANOJ KUMAR DASH VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
378	D-WP(C)/5914/2025	STATE OF ODISHA NISHIKANTA SENAPATI VS	PABITRA KUMAR NAYAK VS	// // 0	
379	D-WP(C)/5915/2025	STATE OF ODISHA ASWINI KUMAR BHATRA VS	SUSANTA KUMAR MISHRA VS	// // 0	
380	D-WP(C)/5916/2025	STATE OF ODISHA SANTOSH SETHI VS	NIROD KUMAR SAHOO VS	// // 0	
381	D-WP(C)/5917/2025	UNION OF INDIA SABNAM BEGUM VS	UMA CHARAN MISHRA VS	// // 0	
382	D-WP(C)/5920/2025	STATE OF ODISHA DEBASIS DALAI VS	SURYASNATA MOHAPATRA VS	// // 0	
383	D-WP(C)/5921/2025	COLLECTOR, CUTTACK GEET BASA VS	SIDHANT DWIBEDI VS	// // 0	AOR20220001213C202500006
384	D-WP(C)/5922/2025	UCO BANK MAA MANGALA PRIMARY FISHERMEN COOPERATIVE SOCIETY LTD, PURI VS	VS VS	// // 0	
385	D-WP(C)/5923/2025	STATE OF ODISHA DAITARI JENA VS	VIVEKANANDA JENA VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/5925/2025	RABINDRANATH HATI VS STATE OF ODISHA	SWADHIN KESARI SINGH VS	// () //	
387	D-WP(C)/5926/2025	ARIF REHMAN KHAN VS UNION OF INDIA	SUBRAT KUMAR NANDA VS	// () //	
388	D-WP(C)/5927/2025	AMIT PRADHAN VS UNION OF INDIA	SOURAV SUMAN BHUYAN VS	// () //	
389	D-WP(C)/5929/2025	JATESWAR NAYAK VS CUTTACK DEVELOPMENT AUTHORITY, ARUNDAY MARKET, CUTTACK	ANJAN KUMAR BISWAL VS	// () //	
390	D-WP(C)/5930/2025	JHASAKETAN DAS VS THE STATE OF ODISHA	MANDEEP KALRA VS	// () //	
391	D-WP(C)/5931/2025	MUKUL CHANDRA DAS VS THE HONBLE COMMISSIONER, CONSOLIDATION AND SETTLEMENT, BOARD OF REVENUE	KUNJA SUNDAR DAS VS	// () //	
392	D-WP(C)/5932/2025	RAMASHISH SINGH VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// () //	
393	D-WP(C)/5933/2025	M/S.SHRI BIRANCHI NATH PANIGRAHI, RAYAGADAARUN KUMAR ACHARYA VS ADDITIONAL COMMISSIONER OF STATE TAX (APPEAL), KORAPUT	VS	// () //	
394	D-WP(C)/5935/2025	HINA NAYAK VS TAHASILDAR KANIHA TASASIL	PRAFULLA KUMAR MOHAPATRA VS	// () //	
395	D-ABLAPL/4288/2025	KANHU CHARAN PALEI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	ORKEL /201 /2020 () //	AOR20220001558C202500028
396	D-ABLAPL/4300/2025	SUMAN MALLIK @ LIPU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /464 /2023 () //	
397	D-ABLAPL/4303/2025	NAZA KHAN	SATYAJIT MOHAPATRA (2)	SABARANG /254 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/4305/2025	SK JASEM @ SK SAMIN	SATYAJIT MOHAPATRA (2)	SABARANG /251 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/4311/2025	PUNYASLOKA PRADHAN	RUCHI RAJGARHIA	CHANDAKA P.S. /31 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/4312/2025	SHIS MAHANANDA @ ASHIS	KULDEEP MOHANTY	BARGARH /590 /2023	AOD2024000012C202500024
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/4314/2025	ABHISEK SATPATHY @ RANA	S.S.RAY (2)	BARBIL /24 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/4315/2025	BIRENDRA BEHERA	KUMAR KASHYAP	BALASORE SADAR /421 /2024	AOR20230000401C202500003
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/4317/2025	SAGAR BHOI	ARUN KUMAR DAS (1)	MOTANGA /36 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/4320/2025	TUNA SABAR @ KUNA @ SUDARSHAN SABAR	SAUBHAGYA KETAN NAYAK	JARADA /231 /2022	AOR20220001207C202500018
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/4321/2025	MOHAN KHARA @ MOHAN RAO KHARA	BIKASH CHANDRA PARIJA	JEYPORE MAHILA /11 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/4323/2025	SUKANTA KUMAR JENA	SIDDHARTH GOUTAM DAS	RAMACHANDRAPUR /338 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/4324/2025	TUNA SABAR @ KUNA @ SUDARSHAN SABAR	SAUBHAGYA KETAN NAYAK	JARADA /232 /2022	AOR20220001207C202500019
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/4325/2025	TUNA SABAR @ KUNA @ SUDARSHAN SABAR	SAUBHAGYA KETAN NAYAK	JARADA /234 /2022	AOR20220001207C202500017
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/4327/2025	STATE OF ODISHA RABINDRA PRADHAN VS	ARUN KUMAR BEHERA VS	// BHOGRAI /22 /2025 ()	AOR20220003422C202500014
410	D-ABLAPL/4328/2025	STATE OF ODISHA PREMIKA LAKRA VS	PARTHA SARATHI DAS VS	// BAMBARI /7 /2025 ()	AOD20240000364C202500013
411	D-ABLAPL/4332/2025	STATE OF ODISHA BHIMA PANGI @ MOHARIA VS	ASIT KUMAR JENA VS	// MATHILI /98 /2019 ()	
412	D-ABLAPL/4333/2025	STATE OF ODISHA SAROJ SAHOO @ SAROJ KUMAR SAHOO VS	JUGALA KISHORE PANDA VS	// KAMAKHYANAGAR /28 /2025 ()	
413	D-ABLAPL/4336/2025	STATE OF ODISHA BASANTA @ LALA BANCHHOR VS	SUSHANTA KUMAR JOSHI VS	// KANTABANJI /497 /2024 ()	
414	D-ABLAPL/4337/2025	STATE OF ODISHA BISWARANJAN SUNANI VS	JUGALA KISHORE PANDA VS	// SINAPALI /23 /2025 ()	
415	D-ABLAPL/4342/2025	STATE OF ODISHA RITA NAYAK VS	ARIJEET MISHRA VS	// / /0 ()	
416	D-ABLAPL/4343/2025	STATE OF ODISHA SUDARSAN @ SUDARASHAN PALAI VS	ARIJEET MISHRA VS	// NIKIRAI /22 /2025 ()	
417	D-ABLAPL/4344/2025	STATE OF ODISHA BIRA KISHORE DAS VS	ARIJEET MISHRA VS	// NIKIRAI /22 /2025 ()	
418	D-ABLAPL/4347/2025	STATE OF ODISHA BIKRAM JENA VS	ARIJEET MISHRA VS	// AUL /662 /2024 ()	
419	D-ABLAPL/4352/2025	STATE OF ODISHA BRUDABAN PASUPAREDDY @ BRUNDA VS	SOUBHAGYA KUMAR DASH VS	// GUNUPUR /2 /2025 ()	AOR20220001631C202500047
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/4354/2025	JAGATANANDA SAHOO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GHASIPURA /47 /2025 () //	AOR20220001631C202500048
421	D-ABLAPL/4356/2025	RAJ KUMAR BEHERA VS STATE OF ODISHA	MANORANJAN PADHY VS	PAPADAHANDI /76 /2019 () //	AOD20220003086C202500043
422	D-ABLAPL/4358/2025	KANHA @ RAJA @ RAJKISHORE ROUT VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /243 /2024 () //	AOD2024000001C202500041
423	D-ABLAPL/4359/2025	SOUMYARANJAN PATRA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KHURDA SADAR /156 /2024 () //	AOD20240000242C202500035
424	D-ABLAPL/4360/2025	TARUNA KUMAR NAYAK VS STATE OF ODISHA	BIKRAM KISHORE NAYAK VS	PATTAMUNDAI MODEL /342 /2024 () //	
425	D-ABLAPL/4363/2025	PRATAP CHANDRA NAYAK VS STATE OF ODISHA	BIKRAM KISHORE NAYAK VS	PATTAMUNDAI MODEL /342 /2024 () //	
426	D-ABLAPL/4367/2025	BRUHASPATI CHHURIA @ BABLU VS STATE OF ODISHA	LAXMAN PRADHAN VS	/ /0 () //	
427	D-ABLAPL/4370/2025	BAILOCHAN MAJHI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	BADAMPAHAD /19 /2025 () //	
428	D-ABLAPL/4374/2025	BULU NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	K.SINGHPUR /7 /2025 () //	AOD20250000009C202500007
429	D-ABLAPL/4376/2025	JAGA MOHANTY @ JAGDISH MOHANTY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /26 /2025 () //	AOR20220001631C202500044
430	D-ABLAPL/4377/2025	KANHA @ RAJA @ RJKISHORE ROUT VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /208 /2024 () //	AOD2024000001C202500043
431	D-ABLAPL/4378/2025	KANHA @ RAJA @ RAJKISHORE ROUT	PANCHANAN PANIGRAHI	KAMAKHYANAGAR /258 /2024	AOD2024000001C202500042

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		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/4381/2025	PURUSOTTAM SAHOO @ PURASTAM SAHOO	PANCHANAN PANIGRAHI	KAMAKHYANAGAR /46 /2025	AOD20240000001C202500045
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/4383/2025	VENKATESH @ S. VENKATESH @ SAMUREDDY VENKATESH	SUBHANGYA KUMAR DASH	PARLAKHEMUNDI /8 /2025	AOR20220001631C202500045
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/4385/2025	SIDHESWAR MALLIK	SUSANTA KUMAR LENKA	SURADA /59 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/4386/2025	BALIA @ RAJESH SENAPATI	PRADIPTA BEURA	TIGIRIA /286 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/4388/2025	P.SURESH RAO	SURYAKANTA DWIBEDI	PATNAGARH /401 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/4391/2025	UDHAB DIGAL	SURYAKANTA DWIBEDI	GOCHHAPADA /35 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/4392/2025	MUKESH KUMAR VERMA	TUSAR KUMAR MISHRA	PLANTSITE /39 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/4394/2025	DEEPU SING @ DIPU SINGH	SURYAKANTA DWIBEDI	BARIPADA SADAR /183 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/4396/2025	MITU PRADHAN @ DILIP PRADHAN	ANUPAM DASH	GRAM GANJAM /19 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/4401/2025	KANHA @ RAJA @ RAJKISHORE ROUT	PANCHANAN PANIGRAHI	KAMAKHYANAGAR /55 /2024	AOD20240000001C202500044
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/4406/2025	SUNIL KUMAR SAHOO	BIKRAM KESHARI RAJ	BALIANTA P.S. /478 /2022	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/4408/2025	STATE OF ODISHA BICHITRA KUMAR BISWAL VS	SAURAV MOHANTY VS	// RAJNAGAR /301 /2024 ()	
444	D-ABLAPL/4414/2025	STATE OF ODISHA KANHA @ KANHU DALEI VS	PURNA CHANDRA MOHARANA VS	// BALICHANDRAPUR /308 /2024 ()	AOD20240000078C202500001
445	D-ABLAPL/4415/2025	STATE OF ODISHA BISWANATH NAIK VS	ANIRUDHA DAS VS	// ANGUL SADAR PS /811 /2024 ()	
446	D-ABLAPL/4417/2025	STATE OF ODISHA KARTIK DAS VS	AMULYA RATNA PANDA VS	// BALASORE SADAR /20 /2025 ()	
447	D-ABLAPL/4419/2025	STATE OF ODISHA SATYANANDA JENA @ LAXMIDHAR JENA VS	AMULYA RATNA PANDA VS	// DHARMASALA /9 /2025 ()	
448	D-ABLAPL/4421/2025	STATE OF ODISHA MAMATA JAGADALA VS	HIMANSHU SEKHAR MISHRA VS	// BOLANGIR SADAR /532 /2024 ()	
449	D-ABLAPL/4423/2025	STATE OF ODISHA SADHU CHARAN MUNDA @ BABU MUNDA VS	DEBASIS SAHOO VS	// DAITARI /151 /2024 ()	
450	D-ABLAPL/4426/2025	STATE OF ODISHA SANDEEP DASH @ DAS VS	RASMITA DAS VS	// CHAULIAGANJA /13 /2025 ()	
451	D-ABLAPL/4427/2025	STATE OF ODISHA GOPINATH SIAL VS	NITYANANDA MOHAPATRA VS	// KHAIRA /30 /2025 ()	AOR20220002929C202500004
452	D-ABLAPL/4429/2025	STATE OF ODISHA PANCHANAN SAHU VS	SIDHANT DWIBEDI VS	// TITILAGARH /207 /2013 ()	AOR20220001213C202500003
453	D-ABLAPL/4433/2025	STATE OF ODISHA RAMAKANTA JENA @ BUBUN JENA VS STATE OF ODISHA	MANORANJAN PADHI VS	// DELANGA /139 /2014 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/4435/2025	SARAT KUMAR KHATUA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// () //	
455	D-ABLAPL/4437/2025	MANAS SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// () //	
456	D-ABLAPL/4439/2025	RUTU BAG VS STATE OF ODISHA	SIDHANT DWIBEDI VS	TITILAGARH /207 /2013 () //	AOR20220001213C202500004
457	D-ABLAPL/4440/2025	PRASANNA CHOUDHARY VS STATE OF ODISHA	AMIT PATTNAIK VS	KALINGA NAGAR /28 /2025 () //	
458	D-ABLAPL/4441/2025	GORA@ASIS PATTANAİK VS STATE OF ODISHA	AJEETABH MISHRA VS	PURI TOWN /64 /2005 () //	AOR20220000014C202500008
459	D-ABLAPL/4442/2025	MADHUSUDAN RAJ VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	CHANDAKA P.S. /281 /2023 () //	
460	D-ABLAPL/4444/2025	PRASANNA CHOUDHARY VS STATE OF ODISHA	AMIT PATTNAIK VS	KALINGA NAGAR /29 /2025 () //	
461	D-ABLAPL/4447/2025	HEMANTA SAHU VS STATE OF ODISHA	SIDHANT DWIBEDI VS	TITILAGARH /207 /2013 () //	AOR20220001213C202500005
462	D-ABLAPL/4448/2025	JYOTI RANJAN BISWAL VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	PURI TOWN /23 /2025 () //	AOR20220000014C202500007
463	D-ABLAPL/4449/2025	PRASANNA CHOUDHARY VS STATE OF ODISHA	AMIT PATTNAIK VS	KALINGA NAGAR /27 /2025 () //	
464	D-ABLAPL/4455/2025	PRASANNA CHOUDHARY VS STATE OF ODISHA	AMIT PATTNAIK VS	KALINGA NAGAR /30 /2025 () //	
465	D-ABLAPL/4458/2025	SHIVA GHASI	BIJAYA KUMAR RAGADA	BHASMA /29 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
466	D-ABLAPL/4460/2025	SAROJA @ SAROJ MOHANTY	SAMARESH PATTNAIK	ERASAMA /36 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-ABLAPL/4467/2025	TUTU @ PRASANT KUMAR PAIKRAY	AMLAN SHAKTI PAUL	KHURDA SADAR /274 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-ABLAPL/4468/2025	MAHENDRA KARUNA	MANAS KUMAR CHAND	NARLA /24 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-ABLAPL/4472/2025	BISWA RANJAN HATI	MANAS KUMAR CHAND	GHASIPURA /48 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-ABLAPL/4475/2025	SEKH RIYAJUDDIN	MANAS KUMAR CHAND	GHASIPURA /55 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-ABLAPL/4481/2025	KALIA @ PRABHAKAR JENA	DALIRANI BEHURAY	KHUNTA /27 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-ABLAPL/4483/2025	ARUNA KUMAR MALL	SAMARENDRA MOHANTY	JENAPUR /27 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
473	D-ABLAPL/4485/2025	PRADEEP KUMAR PATRA	ACHYUTA PRIYADARSAN MISHRA	TIRTOL /27 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
474	D-ABLAPL/4486/2025	ABHIRAM MOHAKUD	DALIRANI BEHURAY	SARAT /72 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
475	D-ABLAPL/4489/2025	KATI SING	SK. ZAFARULLA	NILGIRI /313 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
476	D-ABLAPL/4490/2025	SARAT BEHERA	SURYASNATA MOHAPATRA	COLLIERY /52 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-ABLAPL/4491/2025	STATE OF ODISHA DEEP SAHOO VS	RABI NARAYAN MOHANTY VS	// AIRPORT /2 /2025 ()	
478	D-ABLAPL/4495/2025	STATE OF ODISHA BABUL @ MANOJ KUMAR SAHU VS	SANJIB KUMAR BHANJADEO VS	// KHALLIKOTE /414 /2024 ()	
479	D-ABLAPL/4497/2025	STATE OF ODISHA RINKU JENA VS	JYOTIRMAYA SAHOO VS	// KODALA /13 /2025 ()	
480	D-ABLAPL/4498/2025	STATE OF ODISHA ANASUYA BARIK VS	TUKUNA KUMAR MISHRA VS	// ANANDAPUR /10 /2025 ()	
481	D-ABLAPL/4499/2025	STATE OF ODISHA CHANDAN PRADHAN @ KANHU PRADHAN VS	JYOTIRMAYA SAHOO VS	// KODALA /9 /2025 ()	
482	D-ABLAPL/4501/2025	STATE OF ODISHA AJAY KUMAR SETHY @ AJAY SETHY VS	DILIP KUMAR MISRA VS	// KARANJIA /44 /2025 ()	
483	D-ABLAPL/4502/2025	STATE OF ODISHA MANJULATA SINGH VS	SMRUTI RANJAN ROUT VS	// SALIPUR /87 /2022 ()	
484	D-ABLAPL/4503/2025	STATE OF ODISHA KARTIKESWAR SETHY @ KARTIKA SETHY VS	DILIP KUMAR MISRA VS	// KARANJIA /44 /2025 ()	
485	D-ABLAPL/4504/2025	STATE OF ODISHA KESHAB SAHOO VS STATE OF ODISHA	RAKESH BEHERA VS	// KAMAKHYANAGAR /38 /2025 () //	

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MISC CASES FILED on :10/02/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-TRPCRL/4345/2025 TRPCRL/ /	MURSHED ALLI SAHA MP	AMIT PRASAD BOSE	19/2025
2	D-MSA/5687/2025 MSA/ /	RAJDHANI SYSTEMS AND ESTATES PVT MP	ATERRAAZ SUHAIL	22/2025
3	D-MSA/5687/2025 MSA/ /	RAJDHANI SYSTEMS AND ESTATES PVT MP	ATERRAAZ SUHAIL	23/2025
4	D-OTAPL/3759/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS,(PREVENTIVE) MP	ESBARBANESWARAPATHY,SR.SC	37/2025
5	D-OTAPL/3759/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS,(PREVENTIVE) MP	ESBARBANESWARAPATHY,SR.SC	38/2025
6	D-OTAPL/3728/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS,(PREVENTIVE) MP	ESBARBANESWARAPATHY,SR.SC	39/2025
7	D-OTAPL/3728/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS,(PREVENTIVE) MP	ESBARBANESWARAPATHY,SR.SC	40/2025
8	D-CRLMP/886/2022 CRLMP/886/2022	SANTOSH KUMAR PATRA MP	BIREN SANKAR TRIPATHY, M/S.BIBHU PRASAD MOHANTY, S.SAHA	41/2025
9	D-OTAPL/3700/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS,(PREVENTIVE) MP	ESBARBANESWARAPATHY,SR.S.C	41/2025
10	D-CRLMP/34873/2024 CRLMP/1617/2024	GOPAL CHANDRA SETHI MP		42/2025
11	D-OTAPL/3700/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS,(PREVENTIVE) MP	ESBARBANESWARAPATHY,SR.S.C	42/2025
12	D-JCRLA/39231/2024 JCRLA/210/2024	RAJU TIRKEY MP	ADV. SOUBHAGYA KETAN NAYAK(AMICUS CURIAE)	42/2025
13	D-JCRLA/36394/2024 JCRLA/185/2024	DALABEHERA SURENDRA DORA MP	ADV	43/2025
14	D-OTAPL/3722/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS,(PREVENTIVE) MP	ESBARBANESWARAPATHY,SR.S.C	43/2025
15	D-OTAPL/3722/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS,(PREVENTIVE) MP	ESBARBANESWARAPATHY,SR.S.C	44/2025
16	D-JCRLA/36394/2024 JCRLA/185/2024	DALABEHERA SURENDRA DORA MP	ADV	44/2025
17	D-JCRLA/36394/2024 JCRLA/185/2024	DALABEHERA SURENDRA DORA MP	ADV	45/2025
18	D-OTAPL/3724/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS,(PREVENTIVE) MP	ESBARBANESWARAPATHY,SR.S.C	45/2025
19	D-JCRLA/36394/2024 JCRLA/185/2024	DALABEHERA SURENDRA DORA MP	ADV	46/2025
20	D-OTAPL/3724/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS,(PREVENTIVE) MP	ESBARBANESWARAPATHY,SR.S.C	46/2025
21	D-JCRLA/36394/2024 JCRLA/185/2024	DALABEHERA SURENDRA DORA MP	ADV	47/2025
22	D-JCRLA/33368/2024 JCRLA/176/2024	BABULI NAIK MP	Chitta Ranjan Sahu, Pramod Kumar Mishra, Prafulla Kumar Mishra, Jyoti Ranj	48/2025
23	D-JCRLA/33368/2024 JCRLA/176/2024	BABULI NAIK MP	Chitta Ranjan Sahu, Pramod Kumar Mishra, Prafulla Kumar Mishra, Jyoti Ranj	49/2025
24	D-JCRLA/33368/2024 JCRLA/176/2024	BABULI NAIK MP	Chitta Ranjan Sahu, Pramod Kumar Mishra, Prafulla Kumar Mishra, Jyoti Ranj	50/2025
25	D-LAA/5898/2025 LAA/ /	MAKURA SA@MUKURA MP	SUKANTA KUMAR NAYAK	53/2025
26	D-LAA/5898/2025	MAKURA SA@MUKURA	SUKANTA KUMAR NAYAK	

	LAA/ /	MP		54/2025
27	D-LAA/5909/2025	GHANASHYAM BISWAL	SUKANTA KUMAR NAYAK	
	LAA/ /	MP		55/2025
28	D-LAA/5909/2025	GHANASHYAM BISWAL	SUKANTA KUMAR NAYAK	
	LAA/ /	MP		56/2025
29	D-LAA/5918/2025	USHA BISWAL	SUKANTA KUMAR NAYAK	
	LAA/ /	MP		57/2025
30	D-LAA/5918/2025	USHA BISWAL	SUKANTA KUMAR NAYAK	
	LAA/ /	MP		58/2025
31	D-RVWPET/2135/2025	ZONAL MANAGER, UCO BANK ZONAL OFFICE, BALASORE		
	RVWPET/ /	MP		60/2025
32	D-CONTC/5733/2025	UMAKANTA SAHOO	GOBINDA CHANDRA DAS	
	CONTC/ /	MP		62/2025
33	D-CONTC/5769/2024	PARSURAM MOHANTY	SANTOSH KUMAR SWAIN	
	CONTC/1094/2024	MP		63/2025
34	D-CONTC/5924/2025	SUBASINI SAHU	ADV.	
	CONTC/ /	MP		64/2025
35	D-CONTC/5896/2025	M/S MOURYA RAJ ENTERPRISES	BIBEKANANDA BHUYAN	
	CONTC/ /	MP		65/2025
36	D-RPFAM/5938/2025	CHARANJEET SINGH BHAGAL @ CHARANJEET SINGH	NEELAN KUMAR MISHRA	
	RPFAM/ /	MP		80/2025
37	D-RPFAM/5938/2025	CHARANJEET SINGH BHAGAL @ CHARANJEET SINGH	NEELAN KUMAR MISHRA	
	RPFAM/ /	MP		81/2025
38	D-CMAPL/5742/2025	ANNAPURNA BARIK	ADV.	
	CMAPL/ /	MP		95/2025
39	D-MATA/3358/2025	AMARENDRA SABAT	SUJATA JENA	
	MATA/ /	MP		96/2025
40	D-MATA/2443/2025	ADITYA MAHAR	RAJESH KUMAR MAHAPATRA	
	MATA/ /	MP		97/2025
41	D-MATA/278/2023	RAMANANDA PANDA		
	MATA/278/2023	MP		98/2025
42	D-MATA/1115/2025	CHAKRAPANI MAHARANA	DEBASISH PATNAIK	
	MATA/ /	MP		99/2025
43	D-MATA/5892/2025	RASHMITA MAHARANA	BISWAJIT RANJAN TRIPATHY	
	MATA/ /	MP		100/2025
44	D-MATA/4813/2025	SACHIP PRADHAN	PABITRA KUMAR NAYAK	
	MATA/ /	MP		101/2025
45	D-MATA/36/2018	SOUVAGYA MOHAPATRA	MANAS KUMAR CHAND	
	MATA/36/2018	MP		102/2025
46	D-FAO/1935/2025	DIVISIONAL MANAGER, M/S ICICI LOMBARD GENERAL INSURANCE CO. LTD., KHURDA		
	FAO/31/2025	MP		104/2025
47	D-FAO/1923/2025	MANAGER LEGAL, M/S MAGMA HDI GENERAL INSURANCE CO. LTD., KHORDHA		
	FAO/ /	MP		105/2025
48	D-FAO/45859/2024	THE MANAGER M/S MAGMA HDI GENERAL INSURANCE CO. LTD. KOLKATA		
	FAO/562/2024	MP		106/2025
49	D-FAO/5823/2025	CHANDRASEKHAR NAYAK	KUNAL KUMAR SWAIN	
	FAO/ /	MP		107/2025
50	D-FAO/2797/2025	EXECUTIVE OFFICER, RAJGANGPUR MUNICIPALITY	PRASANTA KUMAR SAHOO	
	FAO/ /	MP		108/2025
51	D-CRLREV/4335/2025	RABISHANKAR GIRI	DEBABRATA RATH	
	CRLREV/ /	MP		113/2025
52	D-CRLREV/28756/2024	RANJIT BEHERA		
	CRLREV/583/2024	MP		114/2025
53	D-BLAPL/34523/2024	SUJIT KUMAR MOHANTY		
	BLAPL/11748/2024	MP		189/2025
54	D-RSA/5729/2025	ASHOK KUMAR SAHOO	TANMAYA KUMAR MOHANTY	
	RSA/ /	MP		190/2025
55	D-BLAPL/33895/2024	BAPU @ BISWARANJAN BARAL	PRASANTA KUMAR SAHOO	
	BLAPL/11486/2024	MP		190/2025
56	D-RSA/200/2017	NABA KISHORE KAR	MR. RABINDRA KU. SAHOO	
	RSA/200/2017	MP		191/2025
57	D-BLAPL/6056/2024	BASANTA KUMAR MAHAPATRA		
	BLAPL/1858/2024	MP		191/2025

58	D-BLAPL/33041/2024 BLAPL/11156/2024	HARIHARA PRADHAN MP	JUGALA KISHORE PANDA	192/2025
59	D-RSA/200/2017 RSA/200/2017	NABA KISHORE KAR MP	MR.RABINDRA KU.SAHOO	192/2025
60	D-BLAPL/14412/2024 BLAPL/4874/2024	BIBHUTI BHUSAN ACHARYA MP	LAXMINARAYAN PATEL,	193/2025
61	D-RSA/107/2014 RSA/107/2014	AMINA SAMAL MP	M/S.MAHESWAR MOHANTY	193/2025
62	D-BLAPL/26905/2024 BLAPL/9177/2024	BHAGABAN JANI MP		194/2025
63	D-RSA/107/2014 RSA/107/2014	AMINA SAMAL MP	M/S.MAHESWAR MOHANTY	194/2025
64	D-BLAPL/13/2025 BLAPL/126/2025	TITASH SINGH MP	SUCHIT KUMAR NAYAK	195/2025
65	D-RSA/107/2014 RSA/107/2014	AMINA SAMAL MP	M/S.MAHESWAR MOHANTY	195/2025
66	D-RSA/107/2014 RSA/107/2014	AMINA SAMAL MP	M/S.MAHESWAR MOHANTY	196/2025
67	D-BLAPL/11257/2024 BLAPL/3656/2024	MD.ZUBER@MD.ZUBER ANIS SAYYED MP	PRANAB RANJAN CHHATOI	196/2025
68	D-RSA/107/2014 RSA/107/2014	AMINA SAMAL MP	M/S.MAHESWAR MOHANTY	197/2025
69	D-BLAPL/24812/2024 BLAPL/8450/2024	JHILI MAHAPATRA MP	BISWAJIT RANJAN TRIPATHY	197/2025
70	D-RSA/5766/2025 RSA/ /	TUSHAR RANJAN BISWAL MP	UPENDRA KUMAR SAMAL	198/2025
71	D-BLAPL/5917/2024 BLAPL/2337/2024	R.SINNU THURAI MP	SATYANARAYAN MISHRA	198/2025
72	D-RSA/107/2014 RSA/107/2014	AMINA SAMAL MP	M/S.MAHESWAR MOHANTY	199/2025
73	D-RSA/5821/2025 RSA/ /	MINATI JENA @ MEENA SAHU MP	SATYABADI MANTRY	200/2025
74	D-RSA/5821/2025 RSA/ /	MINATI JENA @ MEENA SAHU MP	SATYABADI MANTRY	201/2025
75	D-RSA/515/2023 RSA/515/2023	MANGUTU PUJARI MP	DEBASIS TRIPATHY	202/2025
76	D-RSA/47971/2024 RSA/425/2024	SMRUTI RANJAN PRUSTY MP	DILLIP KUMAR RAY	203/2025
77	D-RSA/405/2023 RSA/405/2023	SABITRI MAJHI MP	PRASANTA KUMAR SATAPATHY	204/2025
78	D-CMP/496/2025 CMP/92/2025	SUKUN NAIK @ SAKUNTALA PATEL MP		223/2025
79	D-CMP/5686/2025 CMP/ /	DHARANIDHAR SAHOO MP	GAJENDRANATH ROUT	224/2025
80	D-CMP/5722/2025 CMP/ /	ANUPAMA NAIK MP	AJAYA KUMAR NANDA	225/2025
81	D-CMP/5732/2025 CMP/ /	RAMESH PRASAD BHOI MP	TIKERAM MEHER	226/2025
82	D-CMP/5747/2025 CMP/ /	SHANTILATA PANDA MP	PRAJNA SARITA MOHANTY	227/2025
83	D-CMP/96/2023 CMP/96/2023	B.USHARANI MP	DIPTI RANJAN BHOKTA	228/2025
84	D-CMP/5872/2025 CMP/ /	M/S ADRASH PALACE PVT. LTD., SUNDARSKAN MP	REYAN MOKESH SAHOO	229/2025
85	D-CMP/5873/2025 CMP/ /	NALINIKANT PARIDA MP	SIDHARTHA MISHRA 1	230/2025
86	D-CMP/5928/2025 CMP/ /	LALIT KUMAR DORA MP	BASUDEV MISHRA	231/2025
87	D-ABLAPL/3031/2025 ABLAPL/1186/2025	KANHU CHARAN SAHOO MP	PRANAB RANJAN CHHATOI	384/2025
88	D-ABLAPL/36428/2024 ABLAPL/13867/2024	JITENDRA MAHANTA MP		385/2025
89	D-ABLAPL/3238/2025	SATYAJIT PARIJA	HARAPRIYA PATRA	

	ABLAPL/1377/2025	MP		386/2025
90	D-ABLAPL/4315/2025 ABLAPL/ /	BIRENDRA BEHERA MP	KUMAR KASHYAP	387/2025
91	D-ABLAPL/35144/2024 ABLAPL/13393/2024	BAGHA @ SOUBHAGYA NAIK MP		388/2025
92	D-ABLAPL/37008/2024 ABLAPL/115/2025	ANJAN NATH MP		389/2025
93	D-ABLAPL/35165/2024 ABLAPL/13384/2024	TRINATH SAKIA MP		390/2025
94	D-ABLAPL/73/2025 ABLAPL/312/2025	BABU SWAIN MP		391/2025
95	D-ABLAPL/38953/2024 ABLAPL/14985/2024	MANORANJAN PANIGRAHI@MANO RANJAN MP		392/2025
96	D-ABLAPL/36671/2024 ABLAPL/14027/2024	NAKULA DIGAL MP		393/2025
97	D-ABLAPL/36672/2024 ABLAPL/14030/2024	PRAFULLA DIGAL MP		394/2025
98	D-ABLAPL/33900/2024 ABLAPL/12927/2024	BIRENDRA GOUDA MP		395/2025
99	D-ABLAPL/36807/2024 ABLAPL/14484/2024	PRAFULLA AGASTI MP		396/2025
100	D-ABLAPL/17036/2019 ABLAPL/17036/2019	SAILABALA GUMAN SINGH @ SAILA MP		397/2025
101	D-ABLAPL/32680/2024 ABLAPL/12290/2024	BALAKRUSHNA SWAIN MP	LAXMIDHAR MAHAPATRA	398/2025
102	D-ABLAPL/36623/2024 ABLAPL/14022/2024	LIPI BEHERA MP		399/2025
103	D-ABLAPL/26641/2024 ABLAPL/9771/2024	SUSAMA MOHANTY MP		400/2025
104	D-ABLAPL/36094/2024 ABLAPL/13800/2024	SUSIL GOUDA MP		401/2025
105	D-ABLAPL/1796/2025 ABLAPL/836/2025	LIPUN DASH MP		402/2025
106	D-MACA/47699/2024 MACA/1249/2024	M/S ICICI LOMBARD GENERAL INSURANCE CO. LTD., BBSR MP		456/2025
107	D-MACA/48036/2024 MACA/1243/2024	D.M., NATIONAL INSURANCE CO.LTD., SAMBALPUR MP		457/2025
108	D-MACA/5692/2025 MACA/ /	UGRASENA BEHERA MP	PRADEEP KUMAR MISHRA	458/2025
109	D-MACA/5695/2025 MACA/ /	RABINDRA BEHERA MP	PRADEEP KUMAR MISHRA	459/2025
110	D-MACA/5706/2025 MACA/ /	DUSHASAN PARAMANIK MP	PRADEEP KUMAR MISHRA	460/2025
111	D-MACA/3758/2025 MACA/ /	MAGMA HDI GENERAL INSURANCE CO. LTD., KURSA MP	GIRI K PRASAD DUTTA	461/2025
112	D-CRLA/823/2017 CRLA/823/2017	AJAY KUMAR BISWAL MP	M/S.MOHENDRA KUMAR MOHAPATRA	462/2025
113	D-MACA/3755/2025 MACA/ /	D.M.,THE MAGMA HDI GENERAL INSURANCE CO.LTD., MP	SUBHO PRASAD KHORTA	462/2025
114	D-MACA/561/2025 MACA/ /	TATA AIG GENERAL INSURANCE CO.LTD. MP	CHHOTA	463/2025
115	D-CRLA/4341/2025 CRLA/ /	PRAMOD JENA MP	ARIJEET MISHRA	463/2025
116	D-CRLA/4341/2025 CRLA/ /	PRAMOD JENA MP	ARIJEET MISHRA	464/2025
117	D-MACA/5190/2025 MACA/ /	R.M., M/S. NEW INDIA ASSURANCE CO.LTD. MP	SUBBIR KUMAR SARANGI	464/2025
118	D-CRLA/4357/2025 CRLA/ /	BISHAM RANDHARI MP	RAJIB LOCHAN PATTNAIK	465/2025
119	D-MACA/5813/2025 MACA/ /	D.M., M/S. NATIONAL INSURANCE CO.LTD. MP	PRASANT KUMAR MAHALI	465/2025
120	D-CRLA/4357/2025 CRLA/ /	BISHAM RANDHARI MP	RAJIB LOCHAN PATTNAIK	466/2025

121	D-MACA/5813/2025 MACA/ /	D.M., M/S. NATIONAL INSURANCE CO.LTD. MP	PRASANTA KUMAR MAHALI	466/2025
122	D-CRLMC/4293/2025 CRLMC/ /	SRIRANJAN PATTNAIK MP	PRASANTA KUMAR PRADHAN	467/2025
123	D-MACA/5814/2025 MACA/ /	D.M., M/S. NATIONAL INSURANCE CO.LTD. MP	PRASANTA KUMAR MAHALI	467/2025
124	D-CRLA/411/2021 CRLA/411/2021	UTTAM UPADHYAYA MP	N.N.MOHAPATRO	467/2025
125	D-MACA/5814/2025 MACA/ /	D.M., M/S. NATIONAL INSURANCE CO.LTD. MP	PRASANTA KUMAR MAHALI	468/2025
126	D-CRLA/158/2010 CRLA/158/2010	ALEKHA SAHU MP	M/S.BIJAYA KU.RAGADA	468/2025
127	D-CRLMC/4295/2025 CRLMC/ /	MAHENDRA KUMAR BISWAL MP	MITU KUMAR BISWAL	468/2025
128	D-CRLA/4446/2025 CRLA/ /	BIJAY BEHERA @ SARAT DAS MP	RABI NARAYAN MOHANTY	469/2025
129	D-MACA/5816/2025 MACA/ /	D.M., M/S. NATIONAL INSURANCE CO.LTD. MP	PRASANTA KUMAR MAHALI	469/2025
130	D-CRLMC/4298/2025 CRLMC/ /	SATYABHAMA BEHERA MP	PRIYA RANJAN SINGH	469/2025
131	D-MACA/5816/2025 MACA/ /	D.M., M/S. NATIONAL INSURANCE CO.LTD. MP	PRASANTA KUMAR MAHALI	470/2025
132	D-CRLA/4446/2025 CRLA/ /	BIJAY BEHERA @ SARAT DAS MP	RABI NARAYAN MOHANTY	470/2025
133	D-CRLMC/4302/2025 CRLMC/ /	SUDHIR @ SUDHEER NAIK MP	ASUTOSH TRIPATHY	470/2025
134	D-CRLMC/4307/2025 CRLMC/ /	SMRUTI PRAVA MOHAKUD MP	SUBASH CHANDRA PUSPALAKA	471/2025
135	D-MACA/5816/2025 MACA/ /	D.M., M/S. NATIONAL INSURANCE CO.LTD. MP	PRASANTA KUMAR MAHALI	471/2025
136	D-CRLA/4450/2025 CRLA/ /	MAKURU JUANGA MP	SOUBHAGYA SWAIN	471/2025
137	D-CRLMC/4309/2025 CRLMC/ /	SMRUTI PRAVA MOHAKUD MP	SUBASH CHANDRA PUSPALAKA	472/2025
138	D-MACA/5822/2025 MACA/ /	D.M., M/S. NATIONAL INSURANCE CO.LTD. MP	PRASANTA KUMAR MAHALI	472/2025
139	D-CRLA/4450/2025 CRLA/ /	MAKURU JUANGA MP	SOUBHAGYA SWAIN	472/2025
140	D-CRLMC/4310/2025 CRLMC/ /	UMAKANTA SAHU MP	MANORANJAN ACHARYA	473/2025
141	D-MACA/5822/2025 MACA/ /	D.M., M/S. NATIONAL INSURANCE CO.LTD. MP	PRASANTA KUMAR MAHALI	473/2025
142	D-MACA/5822/2025 MACA/ /	D.M., M/S. NATIONAL INSURANCE CO.LTD. MP	PRASANTA KUMAR MAHALI	474/2025
143	D-CRLMC/4308/2025 CRLMC/ /	SANTOSH KUMAR PANDU@SANTOSH PA MP	BIJAJA PRASANNA DAS	474/2025
144	D-CRLMC/4289/2025 CRLMC/ /	NILAMANI DAS MP	BIPLAB KUMAR TRIPATHY	475/2025
145	D-MACA/5837/2025 MACA/ /	MANAGER(T.P. HUB),M/S NATIONAL INSU MP	MANOJ KUMAR SINGH	475/2025
146	D-CRLMC/4364/2025 CRLMC/ /	ASHOK KUMAR MAHARANA MP	SUNIL KUMAR PATNAIK	476/2025
147	D-MACA/5841/2025 MACA/ /	MANAGER(T.P. HUB), M/S NATIONAL INSU MP	MANOJ KUMAR SINGH	476/2025
148	D-CRLMC/4393/2025 CRLMC/ /	SK.ABDUL SATTAR MP	ANIRUDHA DAS	477/2025
149	D-MACA/5849/2025 MACA/ /	MANAGER(T.P. HUB), M/S NATIONAL INSU MP	MANOJ KUMAR SINGH	477/2025
150	D-MACA/3474/2025 MACA/ /	RELIANCE GENERAL INSURANCE CO.LTD. MP	SBRAT SATPATHY	478/2025
151	D-CRLMC/31941/2024 CRLMC/4327/2024	GUNA PRADHAN @ SANTOSH KUMAR PRADHAN MP		478/2025
152	D-CRLMC/4413/2025	SUJATA PALAR	MANOJ KUMAR MOHANTY	

	CRLMC/ /	MP		479/2025
153	D-MACA/1101/2025 MACA/ /	D.M., NATIONAL INSURANCE CO. LTD., SAMPALPUR MP	SUBRATPATPATHY	479/2025
154	D-CRLMC/38825/2024 CRLMC/4921/2024	SANJAY SHARMA MP		480/2025
155	D-MACA/1101/2025 MACA/ /	D.M., NATIONAL INSURANCE CO. LTD., SAMPALPUR MP	SUBRATPATPATHY	480/2025
156	D-MACA/1103/2025 MACA/ /	D.M., NATIONAL INSURANCE CO. LTD., SAMPALPUR MP	SUBRATPATPATHY	481/2025
157	D-CRLMC/4424/2025 CRLMC/ /	SAROJ ROUT MP	TRILOCHAN PANIGRAHI	481/2025
158	D-CRLMC/4436/2025 CRLMC/ /	MOHAN KUMAR DURIT MP	SUDHASHREE PASAYAT	482/2025
159	D-MACA/1103/2025 MACA/ /	D.M., NATIONAL INSURANCE CO. LTD., SAMPALPUR MP	SUBRATPATPATHY	482/2025
160	D-CRLMC/4443/2025 CRLMC/ /	GANGADHAR SAHU MP	SUJATA JENA	483/2025
161	D-MACA/5851/2025 MACA/ /	MANAGER(T.P. HUB), M/S NATIONAL INSURANCE CO. LTD., MP	CUTTACK	483/2025
162	D-MACA/5853/2025 MACA/ /	MANAGER(T.P. HUB), M/S NATIONAL INSURANCE CO. LTD., MP	CUTTACK	484/2025
163	D-CRLMC/28626/2024 CRLMC/3687/2024	SAMIR KUMAR ROUT@SAMIR ROUT MP	PRADEEP KUMAR KUNDU	484/2025
164	D-CRLMC/4453/2025 CRLMC/ /	SUBHRA SUBHADARSHINI SAMAL MP	SUVASHISH PATTANAİK	485/2025
165	D-MACA/5858/2025 MACA/ /	NATIONAL INSURANCE CO. LTD., CUTTACK MP	MAHITOSH SINHA	485/2025
166	D-MACA/5862/2025 MACA/ /	MANAGER(T.P.HUB), M/S NATIONAL INSURANCE CO. LTD., MP	CUTTACK	486/2025
167	D-CRLMC/4454/2025 CRLMC/ /	CHAKRADHAR BEHERA MP	TRILOCHAN PANIGRAHI	486/2025
168	D-MACA/5907/2025 MACA/ /	SANTOSHI DHAR @ SANTOSHI BAGH MP	PABITRA KUMAR NAYAK	487/2025
169	D-CRLMC/4463/2025 CRLMC/ /	SUBHRA SUBHADARSHINI SAMAL MP	SUVASHISH PATTANAİK	487/2025
170	D-CRLMC/4466/2025 CRLMC/ /	SUBHRA SUBHADARSHINI SAMAL MP	SUVASHISH PATTANAİK	488/2025
171	D-CRLMC/25272/2024 CRLMC/3555/2024	SHAKUNTALA JENA MP	SUDHANSU SEKHAR JENA	489/2025
172	D-CRLMC/4470/2025 CRLMC/ /	HARILAL DONGRI MP	TUKUNA KUMAR MISHRA	490/2025
173	D-CRLMC/4473/2025 CRLMC/ /	SUBHRA SUBHADARSHINI SAMAL MP	SUVASHISH PATTANAİK	491/2025
174	D-CRLMC/4476/2025 CRLMC/ /	HIMANSHU SEKHAR JENA MP	SUDHANSU SEKHAR JENA	492/2025
175	D-CRLMC/4476/2025 CRLMC/ /	HIMANSHU SEKHAR JENA MP	SUDHANSU SEKHAR JENA	493/2025
176	D-CRLMC/4482/2025 CRLMC/ /	ABHISEK MOHANTY MP	NIRANJAN LENKA	494/2025
177	D-CRLMC/4484/2025 CRLMC/ /	HIMANSHU SEKHAR JENA MP	SUDHANSU SEKHAR JENA	495/2025
178	D-CRLMC/4484/2025 CRLMC/ /	HIMANSHU SEKHAR JENA MP	SUDHANSU SEKHAR JENA	496/2025
179	D-CRLMC/4480/2025 CRLMC/ /	HIMANSHU SEKHAR JENA MP	SUDHANSU SEKHAR JENA	497/2025
180	D-CRLMC/4480/2025 CRLMC/ /	HIMANSHU SEKHAR JENA MP	SUDHANSU SEKHAR JENA	498/2025
181	D-WA/5784/2025 WA/ /	STATE OF ODISHA MP	BABITA SAHU, A.G.A.	1030/2025
182	D-WA/5784/2025 WA/ /	STATE OF ODISHA MP	BABITA SAHU, A.G.A.	1031/2025
183	D-WA/5801/2025 WA/ /	GOVERNING BODY OF SRI SRI RAGHUNATHA DEVI MP	DEVI MANTRALAYA, NAYAGARH	1032/2025

184	D-WA/5802/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	1033/2025
185	D-WA/5802/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	1034/2025
186	D-WA/5802/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	1035/2025
187	D-WA/5910/2025 WA/ /	DR. DEBENDRA NARAYAN PATRI MP	DR. BINODA KUMAR MISHRA	1036/2025
188	D-WA/5934/2025 WA/ /	BHUBANESWAR MUNICIPAL CORPORATION MP	ANIL KUMAR DATH	1037/2025
189	D-WA/5934/2025 WA/ /	BHUBANESWAR MUNICIPAL CORPORATION MP	ANIL KUMAR DATH	1038/2025
190	D-WA/5936/2025 WA/ /	RAJDHANI COIR, BBSR MP	RAMACHANDRA PANIGRAHY	1039/2025
191	D-WP(C)/5681/2025 WP(C)/ /	RATNAKAR NAYAK MP	BANSHIDHAR SATAPATHY	2446/2025
192	D-WP(C)/5690/2025 WP(C)/ /	RATNAKAR ROUT MP	ANINDYA KUMAR MISHRA	2447/2025
193	D-WP(C)/5696/2025 WP(C)/ /	SAMARENDRA NARENDRA MP	BIRAJA PRASANNA DAS	2448/2025
194	D-WP(C)/5697/2025 WP(C)/ /	TRUPTIMAYEE SAHOO @ SAHU MP	BIRAJA PRASANNA DAS	2449/2025
195	D-WP(C)/5699/2025 WP(C)/ /	BISWAJIT BARAL MP	BIRAJA PRASANNA DAS	2450/2025
196	D-WP(C)/5704/2025 WP(C)/ /	DINABANDHU RANASINGH MP	BIRAJA PRASANNA DAS	2451/2025
197	D-WP(C)/5703/2025 WP(C)/ /	MANOJ KUMAR ROUT MP	BIRAJA PRASANNA DAS	2452/2025
198	D-WP(C)/5700/2025 WP(C)/ /	ANUJ PANKAJ PATRA MP	BIRAJA PRASANNA DAS	2453/2025
199	D-WP(C)/5707/2025 WP(C)/ /	TRUPTIMAYEE SAHU MP	BIRAJA PRASANNA DAS	2454/2025
200	D-WP(C)/5708/2025 WP(C)/ /	SAMBIT PADHI MP	BIRAJA PRASANNA DAS	2455/2025
201	D-WP(C)/15182/2024 WP(C)/9647/2024	THE MANAGEMENT OF M/S.NABAKRUSHNA MP	ANIL KUMAR DATH BISHNIA	2456/2025
202	D-WP(C)/5711/2025 WP(C)/ /	PABITRA ROUSTRAY MP	BIRAJA PRASANNA DAS	2457/2025
203	D-WP(C)/5710/2025 WP(C)/ /	UMESH KUMAR SAHOO MP	BIRAJA PRASANNA DAS	2458/2025
204	D-WP(C)/5712/2025 WP(C)/ /	LAXMAN SAMANTARAY MP	BIRAJA PRASANNA DAS	2459/2025
205	D-WP(C)/5713/2025 WP(C)/ /	MANOJ KUMAR ROUT MP	BIRAJA PRASANNA DAS	2460/2025
206	D-WP(C)/783/2025 WP(C)/1112/2025	INDRAMANI SAHOO MP	SAROJ RANJAN SUBUDHI	2461/2025
207	D-WP(C)/5714/2025 WP(C)/ /	BIMAL CHANDRA MATAGAJSINGH MP	BIRAJA PRASANNA DAS	2462/2025
208	D-WP(C)/5715/2025 WP(C)/ /	SAMARJIT PADHI MP	BIRAJA PRASANNA DAS	2463/2025
209	D-WP(C)/5716/2025 WP(C)/ /	MUNMUN BALIARSINGH MP	BIRAJA PRASANNA DAS	2464/2025
210	D-WP(C)/5717/2025 WP(C)/ /	SAROJINI PRADHAN MP	BIRAJA PRASANNA DAS	2465/2025
211	D-WP(C)/5718/2025 WP(C)/ /	TUSHARNATH DUTTA MP	BIRAJA PRASANNA DAS	2466/2025
212	D-WP(C)/1792/2025 WP(C)/1546/2025	BIJAYA KUMAR BISWAL MP		2467/2025
213	D-WP(C)/9617/2023 WP(C)/9617/2023	VEDANTA LTD., MUMBAI MP	PRASHANTA KUMAR NAYAK	2468/2025
214	D-WP(C)/1818/2025 WP(C)/1612/2025	DEBABRATA SAHOO MP		2469/2025
215	D-WP(C)/5719/2025	BIBHUTI BHUSAN PRADHAN	BIRAJA PRASANNA DAS	

	WP(C)/ /	MP		2470/2025
216	D-WP(C)/1830/2025	DR. BIJAYALAXMI BISWAL		
	WP(C)/1613/2025	MP		2471/2025
217	D-WP(C)/5720/2025	SADASIBA @ SADASIBA MOHAPATRA	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		2472/2025
218	D-WP(C)/630/2025	BASANTA KUMAR PRADHAN	BIRAJA PRASANNA DAS	
	WP(C)/1111/2025	MP		2473/2025
219	D-WP(C)/5723/2025	DUSMANT KUMAR BEHERA	BISWAJIT NAYAK	
	WP(C)/ /	MP		2474/2025
220	D-WP(C)/23664/2022	NISAMANI BEHERA	BIBHU PRASAD MOHANTY	
	WP(C)/23664/2022	MP		2475/2025
221	D-WP(C)/1821/2025	DR.SUDHANSU SEKHAR DAS		
	WP(C)/1615/2025	MP		2476/2025
222	D-WP(C)/1820/2025	DR.VARSA PUROHIT		
	WP(C)/1616/2025	MP		2477/2025
223	D-WP(C)/1825/2025	DR.DIPIKA DASH		
	WP(C)/1617/2025	MP		2478/2025
224	D-WP(C)/1833/2025	DR. SUSHRI SANGITA NANDA		
	WP(C)/1618/2025	MP		2479/2025
225	D-WP(C)/8986/2018	PRASANTA KUMAR NATH	M/S.N.BALAKRISHANA RAO,M/S.BHABANI SANKAR TRIPATHY I.A.T	
	WP(C)/8986/2018	MP		2480/2025
226	D-WP(C)/5694/2025	M/S. JSW STEEL LIMITED	AMIT PATTNAIK	
	WP(C)/ /	MP		2481/2025
227	D-WP(C)/5737/2025	BASUDEB BEHERA	BIDYADHAR MANSING	
	WP(C)/4320/2025	MP		2482/2025
228	D-WP(C)/5739/2025	CHANDRAKANTI BAGARTY	ARJUNA CHARANA BEHERA	
	WP(C)/ /	MP		2483/2025
229	D-WP(C)/5740/2025	NABA KISHORE PATRA	SUSHIL KUMAR PATNAIK	
	WP(C)/ /	MP		2484/2025
230	D-WP(C)/5698/2025	M/S. JSW STEEL LTD.	AMIT PATTNAIK	
	WP(C)/ /	MP		2485/2025
231	D-WP(C)/26791/2024	ALL INDIA RETIREES OF REGIONAL RURAL BANKS KULIAH SOCIETY, ODISHA UNIT		
	WP(C)/15229/2024	MP		2486/2025
232	D-WP(C)/13318/2023	ALL ODISHA EPF PENSIONERS ASSOCIATION, KODAKA	PRANODI KUMAR NAYAK	
	WP(C)/13318/2023	MP		2487/2025
233	D-WP(C)/4194/2010	JYOTI PR.NANDA	AJAYA NAYAK	
	WP(C)/4194/2010	MP		2488/2025
234	D-WP(C)/2605/2025	MADHAB CHANDRA BADI @ MADHAB BADI		
	WP(C)/2439/2025	MP		2489/2025
235	D-WP(C)/12716/2015	GOPALPUR BANDAR SHARMIKA SANGHAM/S.SADASIVA PATRA		
	WP(C)/12716/2015	MP		2490/2025
236	D-WP(C)/5748/2025	RAJESH GARUDA	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		2491/2025
237	D-WP(C)/5701/2025	STATE OF ODISHA	SWAYAMBHU MISHRA,A.S.C	
	WP(C)/ /	MP		2492/2025
238	D-WP(C)/5751/2025	SURYASHIKHA KHUNTIA	SUSHANTA KUMAR JOSHI	
	WP(C)/4341/2025	MP		2493/2025
239	D-WP(C)/943/2025	SUKANTA KUMAR BEHERA	SUSHANTA KUMAR JOSHI	
	WP(C)/910/2025	MP		2494/2025
240	D-WP(C)/3834/2025	M.C. OF NAKULA CHANDRA SPECIAL SCHOOL FOR NEAR SIGHTED AND VISUAL IMPAIRED AN NGO		
	WP(C)/ /	MP		2495/2025
241	D-WP(C)/4406/2025	KRUSHNA CHANDRA PANDY	BHOJARAJ SETH	
	WP(C)/3575/2025	MP		2496/2025
242	D-WP(C)/5753/2025	LAXMAN SAHU	ARIJEET MISHRA	
	WP(C)/ /	MP		2497/2025
243	D-WP(C)/17270/2018	M/S.ENKON PVT.LTD	M/S.GOUTAM MUKHERJI	
	WP(C)/17270/2018	MP		2498/2025
244	D-WP(C)/5765/2025	PINA SAHU	PRANAB RANJAN CHHATOI	
	WP(C)/ /	MP		2499/2025
245	D-WP(C)/5768/2025	BINODINI SAHOO	ASHOK DAS	
	WP(C)/ /	MP		2500/2025
246	D-WP(C)/20541/2016	MANAS KUMAR MISHRA	M/S.DURGA PRASANA DAS,PRATAP KUMAR MOHAPATRA,B.D.BISW	
	WP(C)/20541/2016	MP		2501/2025

247	D-WP(C)/54081/2024 WP(C)/33244/2024	AKSHAYA KUMAR BAL MP	SAMEER KUMAR DAS	2502/2025
248	D-WP(C)/5791/2025 WP(C)/ /	M/S MAHAVEER FOOD PRODUCTS, GANJAM MP	ANANBALA ROY CHOUDHURY	2503/2025
249	D-WP(C)/5795/2025 WP(C)/ /	BISWAJEET MALLICK MP	KUNAL KUMAR SWAIN	2504/2025
250	D-WP(C)/5798/2025 WP(C)/ /	ASHOK KUMAR BEHERA MP	KUNAL KUMAR SWAIN	2505/2025
251	D-WP(C)/5803/2025 WP(C)/ /	NIHARIKA DASH MP	KUNAL KUMAR SWAIN	2506/2025
252	D-WP(C)/5805/2025 WP(C)/ /	SAIRAJA SAHOO MP	KUNAL KUMAR SWAIN	2507/2025
253	D-WP(C)/5808/2025 WP(C)/ /	RAMKRISHNA SAHU MP	TRILOCHAN NANDA	2508/2025
254	D-WP(C)/18386/2024 WP(C)/13227/2024	UGRASEN PANDA MP	JATINDRA KUMAR NAYAK	2509/2025
255	D-WP(C)/3986/2025 WP(C)/3220/2025	MADHUSUDAN PRADHAN MP	KSHIROD KUMAR ROUT	2510/2025
256	D-WP(C)/54258/2024 WP(C)/1373/2025	KUMARPUR SASAN JUBA GOSTI KENDRAL MP	ANIL KUMAR MAHARANA	2511/2025
257	D-WP(C)/54575/2024 WP(C)/33184/2024	AJAY DURIA MP	TARUN PATNAIK	2512/2025
258	D-WP(C)/5819/2025 WP(C)/ /	INTERNATIONAL SOCIETY FOR KRISHNA MP	CONTOUKNESSRISKHON, RURI	2513/2025
259	D-WP(C)/5824/2025 WP(C)/ /	EXECUTIVE ENGINEER, TPWODL (ELECTRICAL) MP	PRASANTA KESHU GUPTA	2514/2025
260	D-WP(C)/24788/2014 WP(C)/24788/2014	SASHIBHUSAN PARIDA MP	M/S.PRADIPTA KU.MOHANTY	2515/2025
261	D-WP(C)/48648/2024 WP(C)/29363/2024	THE EXECUTIVE ENGINEER, TPWODL, SONER MP	PRASANTA KESHU GUPTA	2516/2025
262	D-WP(C)/45203/2024 WP(C)/26570/2024	PARTHA SARATHI MISHRA MP	BHABANI SANKAR TRIPATHY (1)	2517/2025
263	D-WP(C)/5829/2025 WP(C)/ /	M/S WINNERS PHARMA MP	ATUL TRIPATHY	2518/2025
264	D-WP(C)/796/2025 WP(C)/1047/2025	ABHIMANYU NAYAK MP	SOURAV DAS	2519/2025
265	D-WP(C)/5834/2025 WP(C)/ /	GOPINATH SATAPATHY MP	TRILOCHAN PANIGRAHI	2520/2025
266	D-WP(C)/5838/2025 WP(C)/4368/2025	JUGESWARI KUSUM @ GANDA MP	PRASANTA KUMAR SATAPATHY	2521/2025
267	D-WP(C)/5842/2025 WP(C)/ /	SANTOSH KUMAR SWAIN MP	BISWABIHARI MOHANTY	2522/2025
268	D-WP(C)/5843/2025 WP(C)/ /	MIHIRA KUMAR MISHRA MP	HRUDANANDA MOHAPATRA	2523/2025
269	D-WP(C)/5861/2025 WP(C)/ /	SANGRAM KESHARI DAS MP	NARESH CHANDRA JENA	2524/2025
270	D-WP(C)/5864/2025 WP(C)/ /	KRISHNA GOCHHIKAR MP	SAIBRATA RATH	2525/2025
271	D-WP(C)/51973/2024 WP(C)/31722/2024	SURABHI PRADHAN MP	BISWAJIT RANJAN TRIPATHY	2526/2025
272	D-WP(C)/5844/2025 WP(C)/ /	MALAY SASMAL MP	PRATAP KUMAR MOHANTY	2527/2025
273	D-WP(C)/5876/2025 WP(C)/ /	KRUSHNA CHANDRA BARIK MP	SIDHESWAR MALLIK	2528/2025
274	D-WP(C)/37375/2024 WP(C)/21629/2024	DINABANDHU JENA MP	BINAYAK MOHAPATRA	2529/2025
275	D-WP(C)/54841/2024 WP(C)/4283/2025	REENA @ RINA MOHANTY @ NAYAK MP	BHAGABAN BEHERA	2530/2025
276	D-WP(C)/5880/2025 WP(C)/4365/2025	DR. DEBABRATA PANDA MP	AVIJIT MISHRA	2531/2025
277	D-WP(C)/5881/2025 WP(C)/ /	BISHNUPRIYA MOHANTY MP	GOKHA BEHERA	2532/2025
278	D-WP(C)/5884/2025	DR. DEEPAK KUMAR BEHERA	AVIJIT MISHRA	

	WP(C)/4364/2025	MP		2533/2025
279	D-WP(C)/5883/2025 WP(C)/ /	MANGU SETHI MP	AMIT PRASAD BOSE	2534/2025
280	D-WP(C)/36141/2021 WP(C)/36141/2021	ABINASH SAHU MP	GYANA RANJAN SETHI	2535/2025
281	D-WP(C)/7445/2021 WP(C)/7445/2021	JUDHISTIR GARNAYAK MP	GYANA RANJAN SETHI	2536/2025
282	D-WP(C)/5888/2025 WP(C)/ /	CADD CONSULATING ENGINEERS (P) LTD. MP	PRANJAN KUMAR GHOSH	2537/2025
283	D-WP(C)/5890/2025 WP(C)/ /	BISHNUPRIYA MOHANTY MP	BIRAJA SANKAR MISHRA	2538/2025
284	D-WP(C)/5846/2025 WP(C)/ /	ARJUN BHATRA MP	SANJIV JOSHI	2539/2025
285	D-WP(C)/55209/2024 WP(C)/4294/2025	SANTOSH KUMAR BEHERA MP	BHAGABAN BEHERA	2540/2025
286	D-WP(C)/6288/2024 WP(C)/3328/2024	BIMALENDU PRADHAN MP	SATYA SMRUTI MOHANTY	2541/2025
287	D-WP(C)/5899/2025 WP(C)/ /	DIPTEEMAYEE BARAL MP	GYANA RANJAN SETHI	2542/2025
288	D-WP(C)/5901/2025 WP(C)/ /	RAJESH KUMAR PERIWAL MP	KADAR MOHAMMAD	2543/2025
289	D-WP(C)/51475/2024 WP(C)/32378/2024	HEMANTA KUMAR SAHU MP	UMAKANT SAHOO	2544/2025
290	D-WP(C)/2942/2025 WP(C)/2574/2025	BINOD BIHARI SAHOO MP		2545/2025
291	D-WP(C)/2944/2025 WP(C)/2587/2025	DR. BRAJA KISHORE DAS MP		2546/2025
292	D-WP(C)/49445/2024 WP(C)/29954/2024	BHUBANESWAR SAHU MP	LAXMIKANTA MOHANTY	2547/2025
293	D-WP(C)/5917/2025 WP(C)/ /	SABNAM BEGUM MP	UMA CHARAN MISHRA	2548/2025
294	D-WP(C)/5922/2025 WP(C)/ /	MAA MANGALA PRIMARY FISHERMEN CO-OPERATIVE SOCIETY MP	SOBHITA DAVISORETHIY. PURI	2549/2025
295	D-WP(C)/5925/2025 WP(C)/ /	RABINDRANATH HATI MP	SWADHIN KESARI SINGH	2550/2025
296	D-WP(C)/5927/2025 WP(C)/ /	AMIT PRADHAN MP	SOURAV SUMAN BHUYAN	2551/2025
297	D-WP(C)/5929/2025 WP(C)/ /	JATESWAR NAYAK MP	ANJAN KUMAR BISWAL	2552/2025
298	D-WP(C)/5833/2025 WP(C)/ /	BIBHUDATTA MOHAPATRA MP	SATYA NARAYAN MISHRA 4	2553/2025
299	D-WP(C)/5932/2025 WP(C)/ /	RAMASHISH SINGH MP	UMA CHARAN MISHRA	2554/2025
300	D-WP(C)/5933/2025 WP(C)/ /	M/S.SHRI BIRANCHI NATH PANIGRAHI, RAIPUR MP	ARUN KUMAR ACHARYA	2555/2025
301	D-WP(C)/5921/2025 WP(C)/ /	GEET BASA MP	SIDHANT DWIBEDI	2556/2025
302	D-WP(C)/54867/2024 WP(C)/4326/2025	JOY GOPAL KHANDELWAL MP	DEEPAK KUMAR PANI	2557/2025